BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 492 OF 2025

IN THE MATTER OF:

KAPIL KUMAR SINGH ...APPLICANT

VERSUS

DHAMPUR SUGAR MILLS AND ORS. ...RESPONDENTS

INDEX

NEW DELHI
DATED: 03.02.2026

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 492 OF 2025

IN THE MATTER OF:
Kapil Kumar Singh **...Applicant**

Versus

Dhampur Sugar Mills Ltd & ORS. **...Respondents**

RESPONSE ON BEHALF OF RESPONDENT NO.-3, UTTAR PRADESH POLLUTION CONTROL BOARD

I, Dr. Umesh Chandra Shukla, aged about 53 years, S/o Shri Pannalal Shukla presently posted as Regional Officer at Regional Office, Uttar Pradesh Pollution Control Board, Bijnor (hereinafter referred to as UPPCB) do hereby solemnly affirm and state on oath as under:

1. That the deponent in the official capacity mentioned above is fully acquainted with the facts and circumstances of the case and as such he is competent and authorized to swear this affidavit on behalf of Respondent No 3.

2. That the Applicant has alleged that Dhampur Sugar Mill Ltd., Dhampur, District Bijnor is located very close to the populated area and is directly discharging its industrial effluent in nearby storm drain known as Ikara drain and is also causing air pollution.

3. That Dhampur Sugar Mills Ltd. (Sugar Unit), Dhampur, Bijnor has been commissioned in the year 1993. It has capacity of 14000 TCD.

4. That the unit has consolidated consent to operate and authorization under Section 25 of Water (Prevention and Control of Pollution) Act, 1974 and Section 21 of Air (Prevention and Control of Pollution) Act, 1981 and authorization under Rule 6(2) of Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016 issued on 13.11.2024 which is valid upto 31.12.2026. The unit has no objection certificate from Uttar Pradesh Groundwater Department.

NOTARY Gajendra Pal Singh Advocate Notary Bijnor (U.P.) R.No.-64(19) / 2008 GOVERNMENT OF UTTAR PRADESH

5. That the unit has no objection certificate from U.P. Groundwater Department in respect of three borewells which is valid upto 27.04.2027 and in respect of one borewell which is valid 07.05.2027. As per the conditions of NOC the unit can abstract groundwater at a maximum rate of 346000 KL per annum. For treatment of industrial effluent, the unit has provided Effluent Treatment Plant which has a separate energy meter.

6. That the inspection of the unit has been carried on 20.01.2026. Sample from the outlet of ETP has been collected and analyzed. As per the analysis report the same are pH – 7.86, Suspended Solids – 26 mg/l, Dissolved Solids – 812 mg/l, BOD 26 mg/l, COD – 136 mg/l, Oil and Grease – 8 mg/l.

7. That thus the unit was complying with environmental norms.

8. That the unit has installed Online Continuous Effluent Monitoring System on ETP which is connected with the server of Central Pollution Control Board as well as U.P. Pollution Control Board.

9. That for treatment of domestic effluent generating from residential colony of the sugar unit and the distillery unit, Sewage Treatment Plant has been installed. A sample from the outlet of Sewage Treatment Plant has been taken on 20.01.2026 and as per analysis it has been found that pH -7.80, suspended solids – 23 mg/l, dissolved solids – 496 mg/l, BOD -18 mg/l, COD – 48 mg/l, Oil and Grease – 5 mg/l, TC – 1100 MPN/100 ML and FC – 700 MPN/100 ML. Thus, the unit was complying with the norms.

10. That the unit has two boilers on which separate Electro Static Precipitator (ESP) have been installed as air pollution control system and a joint stack of 90 meters height has been installed. Monitoring of flue gases have been done by the office of U.P. Pollution Control Board, Bijnor on 29.01.2026 and as per monitoring report it is within norms.

<u>M/S. DHAMPUR SUGAR MILLS LTD. (DISTILLERY UNIT), DHAMPUR, DISTRICT BIJNOR.</u>

11. That the distillery unit of M/s. Dhampur Sugar Mills Ltd., Dhampur, District Bijnor is in operation from 1991. For

treatment of effluent generated from industrial process three multi effect evaporators having capacity of 2125 Cubic Meter per day, 1080 cubic meter per day and 1260 cubic meter per day besides two slop boilers having capacity of 75 ton per hour and 55 ton per hour have been installed. Besides this, condensate polishing unit (CPU) having capacity of 4500 KL/day have been installed. On the inlet and outlet of multi effect evaporator, mass flow meters are installed which are connected to the server of CPCB and UPPCB. The unit has CTO issued on 06.04.2023 which is valid upto 31.12.2027. at the time of inspection no effluent was found being discharged outside the premises. The Ikra drain is being monitored every month and from the reports for the months of October, November and December 2025, it has been found that no industrial effluent is being discharged in the drain.

12. That it is further submitted that in compliance of order dated 06.11.2025 passed by this Hon'ble Tribunal in O.A. No. 539 of 2019; Adil Ansari Vs. Dhampur Sugar Mills ltd & Ors., joint inspection of the unit has been done by CPCB with UPPCB on 26.11.2025 and 27.11.2025. A. true copy of inspection report of UPPCB dated 29.01.2026 alongwith its annexures is being enclosed herewith and marked as **Annexure-A** to this Affidavit.

The above facts are being placed for kind consideration of this Hon'ble Tribunal.

DEPONENT

VERIFICATION:

Verified at Bijnor on this the 2nd day of February, 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

DEPONENT

NOTARY
Gajendra Pal Singh
Advocate Notary
Bijnor (U.P.)
R.No.-64(19) / 2008
GOVERNMENT OF UTTAR PRADESH

Sworn before me on this 2 day of the Feb 2026
by Dr. Umesh Chandra Shukla.
who has been identified by Sh. Pradeep Mishra
who is personally known to me
whose signature (S) is/are here it appended.

2/2/2026.

Gajendra Pal Singh
NOTARY,
BIJNOR-246701 (U.P.)

दूरभाष व फैक्सः (01342) 260434
ई–मेल :– robijnaur@uppcb.in

उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड

क्षेत्रीय कार्यालयः महर्षि दयानन्द नगर, निकट सैण्टमेरी स्कूल, आदमपुर–चक्कर रोड, बिजनौर–246701

सन्दर्भ सं0 : 1331/N-22/जनवरी-2026 दिनांक : 29-01-2026

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त–7),
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय–मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं.–492/2025 कपिल कुमार सिंह बनाम धामपुर शुगर मिल्स लि0 एवं अन्य में पारित आदेश दिनांक–06.11.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय, लखनऊ के पत्र संख्या–एच37090/सी–7/(O.A. No.492/2025)/2025, दिनांक 23.01.2026 का सन्दर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं.–492/2025 कपिल कुमार सिंह बनाम धामपुर शुगर मिल्स लि0 एवं अन्य में पारित आदेश दिनांक–06.11.2025 के अनुपालन में इस कार्यालय द्वारा मैसर्स धामपुर शुगर मिल्स लि0 (शुगर एवं आवसनी इकाई), धामपुर, जिला–बिजनौर का निरीक्षण दिनांक–20.01.2026 एवं 29.01.2026 को किया गया। अग्रेतर अवगत कराना है कि उक्त उद्योग के विरूद्ध मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0–539/2019 (IA No.-149/2021, IA No.-376/2020) Adil Ansari V/s Dhampur Sugar Mills ltd. & Ors. विचाराधीन है। मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक– 06.11.2025 के अनुपालन में उक्त उद्योगों का संयुक्त निरीक्षण केन्द्रीय प्रदूषण नियन्त्रण बोर्ड, दिल्ली एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियनत्रण बोर्ड, बिजनौर द्वारा दिनांक–26.11.2025 एवं 27.11.2025 को किया गया। विस्तृत निरीक्षण आख्या/विवरण इस पत्र के साथ संलग्नकर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक–यथोपरि।

भवदीय,

(डा0 उमेश चन्द्र शुक्ला)
क्षेत्रीय अधिकारी

प्रतिलिपिः–

1–मुख्य विधि अधिकारी, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2–श्री प्रदीप मिश्रा, बोर्ड अधिवक्ता, नोएडा (उ0 प्र0) को उनके ई–मेल आई0डी0 पर pradeepmisra@yahoo.com सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

क्षेत्रीय अधिकारी

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं.–492/2025 कपिल कुमार सिंह बनाम धामपुर शुगर मिल्स लि0 एवं अन्य में पारित आदेश दिनांक–06.11.2025 के अनुपालन में मैसर्स धामपुर शुगर मिल्स लि0 (शुगर एवं आवसनी इकाई), धामपुर, जिला–बिजनौर की आख्या/विवरण।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं.–492/2025 कपिल कुमार सिंह बनाम धामपुर शुगर मिल्स लि0 एवं अन्य में पारित आदेश दिनांक–06.11.2025 के मुख्य अंश निम्नवत है:–

1. A letter has been circulated by the Respondent No. 3-UP PCB seeking adjournment for filing the reply. Learned Senior Counsel appearing for the Respondent No. 1 also seeks four weeks' time to file the reply. Let complete set of OA along with annexure be supplied by the Applicant to the Respondent No. 1 within one week. It will be open to the Respondent No. 4 also to file the reply within the same period. Rejoinder, if any, can be filed by the Applicant within one week thereafter. Reply on behalf Respondent No. 2 has been filed.
2. List on 04.02.2026.

उपरोक्त पारित आदेश दिनांक–06.11.2025 के कम में सन्दर्भित उद्योग मैसर्स धामपुर शुगर मिल्स लि0 (शुगर एवं आवसनी इकाई), धामपुर, जिला–बिजनौर का निरीक्षण दिनांक–20.01.2026 एवं दिनांक–29.01.2026 को किया गया। निरीक्षण के समय उद्योग प्रतिनिधि श्री अरूण कुमार, मैनेजर इन्वायरमेन्ट उपस्थित थें। निरीक्षण आख्या निम्नवत है :–

(क) <u>मैसर्स धामपुर शुगर मिल्स लि0 (शुगर इकाई), धामपुर, जिला–बिजनौर</u> :–

1. मैसर्स धामपुर शुगर मिल्स लि0 (शुगर इकाई), धामपुर, जिला–बिजनौर में वर्ष 1933 से संचालित है।
2. उद्योग में कच्चे माल के रूप में गन्ने का प्रयोग कर चीनी का उत्पादन किया जाता है। उद्योग की गन्ना पेराई क्षमता–14000 टी0सी0डी0 है एवं विद्युत उत्पादन क्षमता 60 मेगावाट है। निरीक्षण के समय उद्योग संचालित पाया गया।
3. उद्योग की औद्योगिक प्रकिया से जनित उत्प्रवाह लगभग 2800 कि0ली0/दिन के शुद्धिकरण हेतु 4500 किली0/दिन क्षमता का उत्प्रवाह शुद्धिकरण संयंत्र स्थापित है। निरीक्षण के समय उत्प्रवाह शुद्धिकरण संयन्त्र की समस्त इकाईयॉ संचालित पायी गयी। निरीक्षण दिनांक–20.01.2026 के समय उत्प्रवाह शुद्धिकरण संयंत्र के आउटलेट से निस्तारित हो रहे शोधित उत्प्रवाह का नमूना एकत्र एवं सील कर क्षेत्रीय कार्यालय बिजनौर की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या संलग्न है **(संलग्नक–01)**। विश्लेषण आख्या के अनुसार शोधित उत्प्रवाह के नमूने में प्रचालकों का मान निर्धारित मानक के अनुरूप है। उत्प्रवाह शुद्धिकरण रांयंत्र के आउटलेट पर ऑनलाइन कन्टीन्यूअस इफ्ल्यूऐन्ट मॉनीटरिंग सिस्टम स्थापित है, जो कि उ0प्र0 प्रदूषण नियन्त्रण बोर्ड एवं केन्द्रीय प्रदूषण नियन्त्रण बोर्ड के सर्वर से जुड़ा है। उत्प्रवाह शुद्धिकरण संयंत्र से शोधित उत्प्रवाह के भण्डारण हेतु 10,000 घनमीटर क्षमता का पक्का लैगून स्थापित है। लैगून से उत्प्रवाह को कृषि भूमि की सिंचाई में प्रयुक्त किया जाता है, जिस हेतु पम्प एवं पाइप लाइन की व्यवस्था स्थापित है। निरीक्षण के समय उत्प्रवाह शुद्धिकरण संयंत्र के लिये गये फोटोग्राफ्स संलग्न है **(संलग्नक–02)**।
4. उद्योग की आसवनी इकाई, शुगर इकाई तथा उद्योग की आवासीय कॉलोनी से जनित घरेलू उत्प्रवाह का शुद्धिकरण सीवेज ट्रीटमेन्ट प्लांट (220 किली0/दिन) के माध्यम से किया जाता है। निरीक्षण दिनांक–20.01.2026 के समय सीवेज ट्रीटमेन्ट प्लांट के आउटलेट से निस्तारित हो रहे शोधित उत्प्रवाह का नमूना एकत्र कर क्षेत्रीय कार्यालय बिजनौर की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या संलग्न है **(संलग्नक–03)**। विश्लेषण आख्या के अनुसार शोधित उत्प्रवाह के नमूने में प्रचालकों का मान निर्धारित मानक के अनुरूप है।

क्रमशः.....2....

JE JE AEE

5. उद्योग में 170 टन/घंटा वाष्प जनन क्षमता के दो ब्वॉयलर स्थापित हैं। उद्योग में स्थापित 170 टन/घंटा वाष्प जनन क्षमता के दोनों ब्वॉयलर्स पर वायु प्रदूषण नियन्त्रण व्यवस्था के रूप में पृथक–पृथक इलैक्ट्रोस्टेटिक प्रेसिपिटेटर (ई0एस0पी0) तथा फ्लू गैस उत्सर्जन हेतु संयुक्त चिमनी भूतल से 90 मीटर ऊँची स्थापित है। निरीक्षण के समय वायु प्रदूषण नियंत्रण व्यवस्था संचालित पायी गयी। उद्योग में चार बैगास ड्रायर स्थापित है, जिनमें ब्वॉयलर की फ्लू गैस (ई0एस0पी0 के बाद) का प्रयोग किया जाता है। एक ड्रायर में दो चिमनियॉ स्थापित हैं, आठों चिमनियों की भूतल से ऊँचाई 35 मीटर प्रत्येक है। उक्त दोनों ब्वायलर्स में ईंधन के रूप में बैगास–100 मीट्रिक टन/घंटा की दर से प्रयोग किया जाता है। उक्त दोनों ब्वॉयलर से सम्बद्ध संयुक्त चिमनी पर फ्लू गैस उत्सर्जन के मापन हेतु ऑनलाइन कन्टीन्यूअस इमीशन मॉनिटरिंग सिस्टम स्थापित है। उद्योग में वैकल्पिक विद्युत आपूर्ति हेतु 750 के0वी0ए0 क्षमता का डी0जी0सेट स्थापित है। उक्त डी0जी0सेट से सम्बद्ध एग्जॉस्ट पाइप की ऊँचाई बोर्ड मानकों के अनुरूप है तथा उक्त डी0जी0सेट एकॉस्टिक रूम में स्थापित है। उद्योग में स्थापित 170 टन/घंटा क्षमता के दोनों ब्वॉयलर से सम्बद्ध संयुक्त चिमनी के अनुश्रवण का कार्य क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, बिजनौर की प्रयोगशाला द्वारा दिनांक–29.01.2026 को किया गया। प्राप्त अनुश्रवण आख्या में आंकडों का मान निर्धारित मानको के अनुरूप है। अनुश्रवण आख्या संलग्न है **(संलग्नक–04)**।

6. उद्योग को बोर्ड मुख्यालय स्तर से निवेश मित्र के अन्तर्गत ऑनलाइन संदर्भ सं0–222242/ UPPCB/Bijnor(UPPCBRO)/CTO/both/Bijnor/2024, दिनांक–13.11.2024 द्वारा सशर्त संचालनार्थ सहमति (सी0टी0ओ0) निर्गत की गयी है, जिसकी वैद्यता अवधि दिनांक–31.12.2026 तक है।

(ख) <u>मैसर्स धामपुर शुगर मिल्स लि0 (आसवनी इकाई), धामपुर, जिला–बिजनौर</u> :–

1. मैसर्स धामपुर शुगर मिल्स लि0 (आसवनी इकाई), धामपुर, जिला–बिजनौर में वर्ष 1991 से संचालित है।
2. उद्योग में कच्चे माल के रूप में बी–हैवी मोलासेस/ग्रेन का प्रयोग कर 455 किली0/दिन रेक्टिफाइड स्प्रिट/ एब्सोल्युट एल्कोहल/एक्सट्रा न्यूट्रल एल्कोहल अथवा केन जूस सीरप का प्रयोग कर 490 किली0/दिन रेक्टिफाइड स्प्रिट/एब्सोल्युट एल्कोहल/एक्सट्रा न्यूट्रल एल्कोहल एवं 140 किली0/दिन इथाइल एसीटेट का उत्पादन किया जाता है एवं विद्युत उत्पादन क्षमता 10.5 मेगावाट है। निरीक्षण के समय उद्योग संचालित पाया गया।
3. उद्योग की आसवनी इकाई की औद्योगिक प्रकिया से जनित प्रदूषित उत्प्रवाह (स्पेन्टवॉश) के शुद्धिकरण हेतु 03 नं0 मल्टी इफेक्ट इवापोरेटर (क्षमता 2125 घनमीटर/दिन, 1080 घनमीटर/दिन एवं 1260 घनमीटर/दिन) एवं 75 <u>टन/घण्टा</u> तथा 55 <u>टन/घण्टा</u> क्षमता के स्लोप ब्वॉयलर तथा 4500 कि0ली0/दिन क्षमता का कण्डन्सेट पॉलिशिंग यूनिट (सी0पी0यू0) स्थापित है। निरीक्षण के समय 1260 घनमीटर/दिन क्षमता का मल्टी इफेक्ट इवापोरेटर एवं 75 <u>टन/घण्टा</u> क्षमता का स्लोप ब्वॉयलर बंद पाया गया तथा अन्य उक्त जल प्रदूषण नियन्त्रण व्यवस्थायें संचालित पायी गयी। उद्योग से जनित स्पैण्टवॉश को मल्टीइफेक्ट इवापोरेटर के माध्यम से सान्द्रित कर स्लोप ब्वॉयलर में भष्मीकृत किया जाता हैं तथा मल्टीइफेक्ट इवापोरेटर से जनित कण्डेनसेट एवं लीज, कूलिंग टावर ब्लो डाउन, ब्वॉयलर ब्लो डाउन को सी0पी0यू0 के माध्यम से शोधित कर मोलासेस डायलूशन एवं कूलिंग टॉवर में प्रयोग किया जाता है। उद्योग में शून्य उत्प्रवाह निस्तारण व्यवस्था मेन्टेन पायी गयी। उद्योग में स्थापित मल्टीइफेक्ट इवापोरेटर के इनलेट एवं आउटलेट पर मास फ्लोमीटर स्थापित हैं, जो कि उ0प्र0 प्रदूषण नियन्त्रण बोर्ड एवं केन्द्रीय प्रदूषण नियन्त्रण बोर्ड के सर्वर से सम्बद्ध हैं।

कमशः....03....

AEE JE AEE

(3)

4. उद्योग में 75 टन/घंटा वाष्प जनन क्षमता के स्लोप ब्वॉयलर पर वायु प्रदूषण नियन्त्रण व्यवस्था के रूप में बैग फिल्टर स्थापित है तथा फ्लू गैस उत्सर्जन हेतु भूतल से 84 मीटर ऊँची चिमनी स्थापित है तथा 55 टन/घंटा वाष्प जनन क्षमता के स्लोप ब्वॉयलर पर वायु प्रदूषण नियन्त्रण व्यवस्था के रूप में इलेक्ट्रो स्टेटिक प्रेसीपीटेटर (ई0एस0पी0) स्थापित है तथा फ्लू गैस उत्सर्जन हेतु भूतल से 82 मीटर ऊँची चिमनी स्थापित है। उक्त ब्वॉयलर्स से सम्बद्ध चिमनियों पर वायु उत्सर्जन के मापन हेतु ऑनलाइन कन्टीन्यूअस इमीशन मॉनिटरिंग सिस्टम स्थापित है, जो कि उ0प्र0 प्रदूषण नियन्त्रण बोर्ड एवं केन्द्रीय प्रदूषण नियन्त्रण बोर्ड के सर्वर से सम्बद्ध है। निरीक्षण दिनांक–20.01.2026 के समय 55 टन/घंटा वाष्प जनन क्षमता के स्लोप ब्वॉयलर पर स्थापित वायु प्रदूषण नियन्त्रण व्यवस्था संचालित पायी गयी तथा 75 टन/घंटा क्षमता के स्लोप फायर्ड ब्वॉयलर का संचालन बंद पाया गया।
5. उद्योग में स्थापित 55 टन/घंटा स्लोप फायर्ड ब्वॉयलर से सम्बद्ध चिमनी के अनुश्रवण का कार्य क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, बिजनौर की प्रयोगशाला द्वारा दिनांक–29.01.2026 को किया गया। प्राप्त अनुश्रवण आख्या में आंकडों का मान निर्धारित मानको के अनुरूप है। अनुश्रवण आख्या संलग्न है **(संलग्नक–05)**। निरीक्षण दिनांक–29.01.2026 के समय 75 टन/घंटा का स्लोप फायर्ड ब्वॉयलर का संचालन बंद पाया गया।
6. उद्योग को बोर्ड मुख्यालय स्तर से निवेश मित्र के अन्तर्गत ऑनलाइन संदर्भ सं0–178825 /UPPCB/Bijnore(UPPCBRO)/CTO/both/BIJNOR/2023, दिनांक–06.04.2023 द्वारा सशर्त सी0टी0ओ0 निर्गत की गयी है, जिसकी वैद्यता अवधि दिनांक–31.12.2027 तक है।
7. निरीक्षण के समय उद्योग से किसी भी प्रकार का रंगीन/प्रदूषित उत्प्रवाह का निस्तारण उद्योग परिसर के बाहर होता हुआ नहीं पाया गया।

उद्योग के समीप स्थित एकड़ा ड्रेन डाउन स्ट्रीम निकट शुगर केन यार्ड मैसर्स धामपुर शुगर मिल्स लि0, धामपुर, बिजनौर की विगत तीन माह (अक्टूबर, नवम्बर एवं दिसम्बर, 2025) की विश्लेषण आख्यायें संलग्न है **(संलग्नक–06)**। उक्त विश्लेषण आख्याओं से परिलक्षित होता है कि एकड़ा ड्रेन में औद्योगिक प्रदूषित उत्प्रवाह का निस्तारण नहीं किया जा रहा है।

अग्रेतर उक्त उद्योगों के विरूद्ध मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0–539/2019 (IA No.-149/2021, IA No.-376/2020) Adil Ansari V/s Dhampur Sugar Mills ltd. & Ors. विचाराधीन है। मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक–06.11.2025 के अनुपालन में उक्त उद्योगों का संयुक्त निरीक्षण केन्द्रीय प्रदूषण नियन्त्रण बोर्ड, दिल्ली एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियनत्रण बोर्ड, बिजनौर द्वारा दिनांक–26.11.2025 एवं 27.11.2025 को किया गया। विस्तृत संयुक्त निरीक्षण आख्या की छायाप्रति संलग्न हैं **(संलग्नक–07)**।

उपरोक्त आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत है।

29/01/26	29/1/26	29-01-26
(आशीष शर्मा)	(एस0के0त्रिपाठी)	(माहिर हुसैन)
अवर अभियन्ता	वैज्ञानिक सहायक	सहा0पर्या0अभियन्ता

क्षेत्रीय अधिकारी

संलग्नक -01

REGIONAL LABORATORY BIJNOR,

Uttar Pradesh Pollution Control Borad,
Maharshi Dayanand Nagar, near St. Mary's School, Adampur-Chakkar road,
Bijnor-246701, Phone: (01342) 260434; E-Mail ID-robijnaur@uppcb.in

TEST REPORT: WATER LABORATORY (WASTE WATER)

S.No. ...35448625

Dt. of compilation of test report...28/01/26 Period of testing...20/01/26 - 26/01/26

1- Name and Address of Industry/S.T.P.:...M/s Dhampur Sugar Mills Ltd. (Sugar unit) Dhampur, Bijnor

2- Type of Sample (Grab/Composite/Integrated):...Grab

3- Sample Collected by:...Rahul Sharma J.E. and J. Kumar F.A.

4- Colour & Odour:...Colourless and odourless

5- Quantity & Packing (Plastic Jericane/Any Other):...2 lt. Plastic & Cubic bottle

6- Date & time of Sample Collection: ...20/01/2026

7- Industry Representative ...Mr. Arun Kumar Manager Environment

8- Date of Sample receipt in Laboratory:...20/01/2026

9- Method of analysis..... APHA, AWWA, WEF, 24th Edition, 2023; IS 3025 (Part-44): for BOD

कम सं० / S.No.	पैरामीटर /Parameter	इकाई/Unit	Results एकत्रण स्थल Sampling Point (Outlet of ETP)
1.	पी. एच/pH, 4500 H^+ B Electrometric Method	-	7.86
2.	सस्पेण्डेड सॉलिड/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105° C	मिग्रा/ली./mg/l	26
3.	डिजॉल्वड सॉलिड/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180° C	मिग्रा/ली./mg/l	812
4.	बी.ओ.डी./B.O.D., 3 day 27° C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिग्रा/ली./mg/l	26
5.	सी.ओ.डी./COD, 5220 B Open Reflux Method	मिग्रा/ली./mg/l	136
6.	Other parameter 1: O and G = 8 mg/lt 2: 3:		

Reference: (1) General Standards for Discharge of Environmental Pollutants are Part-A : Effluents (Schedule-VI) The Environment (Protection) Rules, 1986 Source: http://cpcb.nic.in/General Standards.pdf;
(2) Besides these standards, refer EPA standards for specific industry Source: cpcb.nic.in/Industry_Specific_ Standards.php
(3) All parameter are in mg/l except, pH, TC & FC, Colour & Odour.

परीक्षणकर्ता के हस्ताक्षर/Analysed by..... Tanu 28/01/26

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory 28/1/26

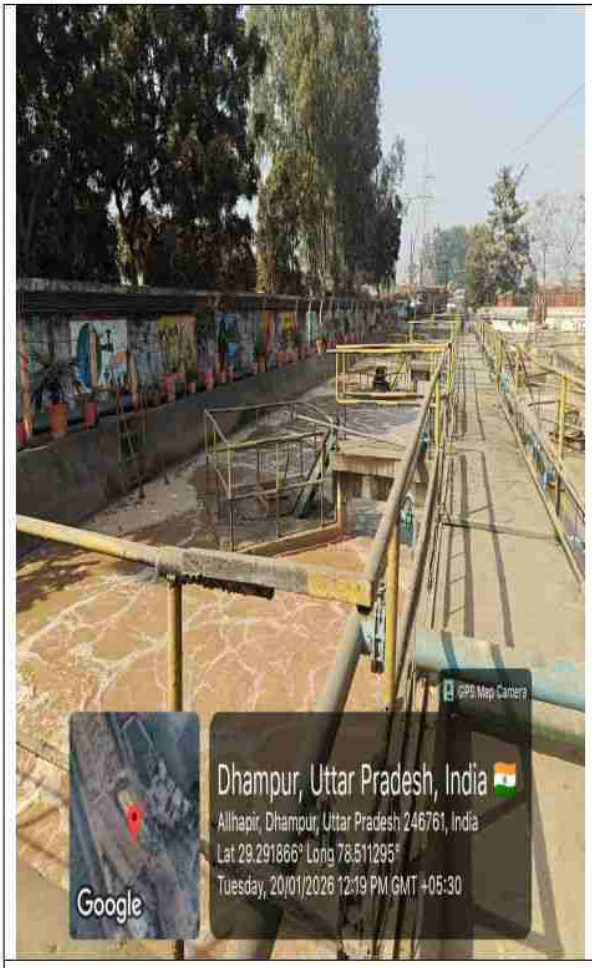
क्षेत्रीय अधिकारी, क्षेत्रीय प्रयोगशाला/R.O. Regional Laboratory

Note: 1- The results in the Test Report relate only to the items tested.
2- The report shall not be reproduced - except in full, without the written permission of laboratory.
3- The test report pertains to the sample as received in Lab.

----------End of report----------

संलग्नक–2

मैसर्स धामपुर शुगर मिल्स लि0 (शुगर इकाई), धामपुर, जिला–बिजनौर के निरीक्षण दिनांक–20.01.2026 के समय ई0टी0पी0 के खींचे गये फोटोग्राफ्स :–



REGIONAL LABORATORY BIJNOR,

स्थलगत-03

Uttar Pradesh Pollution Control Borad,
Maharshi Dayanand Nagar, near St. Mary's School, Adampur-Chakkar road,
Bijnor-246701, Phone: (01342) 260434; E-Mail ID-robijnaur@uppcb.in

TEST REPORT: WATER LABORATORY (WASTE WATER)

S.No. 354488725

Dt. of compilation of test report 27/01/26 Period of testing 20/01/26 - 26/01/26

1- Name and Address of Industry/S.T.P.: M/s Dhampur Sugar Mills Ltd (Sugar unit) Dhampur Bijnor

2- Type of Sample (Grab/Composite/Integrated): Grab

3- Sample Collected by: Ashish Sharma J.E. Anuj Kumar F.A.

4- Colour & Odour: Colour less and odourless

5- Quantity & Packing (Plastic Jericane/Any Other): 2L Plastic & Glass bottle & MDN bottle

6- Date & time of Sample Collection: 20/01/2026

7- Industry Representative Mr. Arun Kumar manager Environment

8- Date of Sample receipt in Laboratory: 20/01/2026

9- Method of analysis..... APHA, AWWA, WEF, 24th Edition, 2023; IS 3025 (Part-44): for BOD

क्रम सं० / S.No.	पैरामीटर /Parameter	इकाई/Unit	Results एकत्रण स्थल Sampling Point (Outlet of STP)
1.	पी. एच/pH, 4500 H^+ B Electrometric Method	-	7.80
2.	सस्पेण्डेड सॉलिड/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105° C	मिग्रा/ली./mg/l	23
3.	डिजॉल्वड सॉलिड/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180° C	मिग्रा/ली./mg/l	496
4.	बी.ओ.डी./B.O.D., 3 day 27° C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिग्रा/ली./mg/l	18
5.	सी.ओ.डी./COD, 5220 B Open Reflux Method	मिग्रा/ली./mg/l	48.
6.	Other parameter 1: O and G = 05 mg/l 2: T.C = 11 00 MPN/100ml 3: F.C = 700 MPN/100ml		

Reference: (1) General Standards for Discharge of Environmental Pollutants are Part-A : Effluents (Schedule-VI) The Environment (Protection) Rules, 1986 Source: http://cpcb.nic.in/General Standards.pdf;
(2) Besides these standards, refer EPA standards for specific industry Source: cpcb.nic.in/Industry_Specific_ Standards.php
(3) All parameter are in mg/l except, pH, TC & FC, Colour & Odour.

परीक्षणकर्ता के हस्ताक्षर/Analysed by 27/01/26

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory 27/1/26

क्षेत्रीय अधिकारी, क्षेत्रीय प्रयोगशाला/R.O. Regional Laboratory

Note: 1- The results in the Test Report relate only to the items tested.
2- The report shall not be reproduced - except in full, without the written permission of laboratory.
3- The test report pertains to the sample as received in Lab.

----------End of report----------

REGIONAL LABORATORY BIJNORE
UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Merry School,
Bijnor

Stack Emission Test Report

Ref No. DSM/02/26 **Date: 29/01/2026**

1- **Name & Address of Industry:** Dhampur Sugar Mills Ltd. Dhampur, Bijnor (Sugar Division)
2- **Sample Collected By:** S.K. Tripathi (SA), Subash Chandra (JRF), Abhishek Rajput (JRF)
3- **Date of Monitoring:** 29.01.2026
4- **Source of Sampling :** Common stack of 170 TPH Boiler
5- **Stack attached to:** Common stack of 170 TPH Boiler
6- **Stack Height:** 90 mtr
7- **Total No. of Boiler:** 02
8- **Capacity of Boiler:** 170 TPH (2 No)
9- **Fuel used:** Baggasse
10- **Quantity of Fuel used:** 100 MT/hour
11- **Fuel Gas Velocity:** - 7.22 m/s
12- **Air Pollution Control Device:** ESP
13- **Other remarks (if any):** -
14- **Further details of sample location and Test methods followed are appened overleaf:**

Sr no.	Parameter	Unit	Result	Standards
1	Particulate matter	mg/Nm3	42	150 mg/Nm3

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

29.1.26 29/01/26

Analysed by-
[Abhishek Rajput , JRF, Subash Chandra, JRF]

29/1/26

Authorised Signatory-

S K Tripathi (SA)

Regional Officer

STACK MONITORING		
Parameters	**Test Method**	**Range of Detection**
PM	IS Method No. 11255 (Part-1) 1985	01-5000 mg/Nm3

----------End of report----------

मैसर्स धामपुर शुगर मिल्स लि0 (शुगर एवं आसवनी इकाई), धामपुर, जिला–बिजनौर के निरीक्षण दिनांक–29.01.2026 के दौरान स्टेक मॉनिटरिंग का कार्य करते समय खींचे गये फोटोग्राफ्स :–

संलग्नक -05

REGIONAL LABORATORY BIJNORE
UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Merry School,
Bijnor

Stack Emission Test Report

Ref No. DSM/01/26

Date: 29/01/2026

1- Name & Address of Industry: Dhampur Sugar Mills Ltd. Dhampur, Bijnor (Distillery Division)
2- Sample Collected By: S.K. Tripathi (SA), Subash Chandra (JRF), Abhishek Rajput (JRF)
3- Date of Monitoring: 29.01.2026
4- Source of Sampling : 55 TPH Slop Boiler
5- Stack attached to: 55 TPH Slop Boiler
6- Stack Height: 82 mtr
7- Total No. of Boiler: 01
8- Capacity of Boiler: 55 TPH
9- Fuel used: Baggasse / Slop
10- Quantity of Fuel used: 382 TPD Baggasse ,245 TPD slop
11- Fuel Gas Velocity: - 7.33
12- Air Pollution Control Device: ESP
13- Other remarks (if any): -
14- Further details of sample location and Test methods followed are appened overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	Particulate matter	mg/Nm3	28	50 mg/Nm3

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

29/1/26 29/1/26

Analysed by-
[Abhishek Rajput ,
JRF, Subash Chandra,
JRF]

29/1/26

Authorised Signatory-

S K Tripathi (SA)

Regional Officer

STACK MONITORING		
Parameters	Test Method	Range of Detection
PM	IS Method No. 11255 (Part-1) 1985	01-5000 mg/Nm3

Regional Office
U.P. Pollution Control Board
Bijnor
Surface Water Analysis Report

Sampling Point:- Ekra Nala D/S, Near Sugarcane yard, M/s Dhampur Sugar Mills Ltd, Dhampur, Bijnor.

S. No.	Sampling Date	pH	Colour (Hazen)	B.O.D. mg/l	C.O.D. mg/l	T.S.S. mg/l	T.D.S. mg/l	T.S. mg/l	T.C. MPN/100 ml	F.C. MPN/100 ml
1	01.10.2025	7.56	Slightly grey	40.0	120.0	119.0	249.0	369.0	2200.0	1700
2	08.10.2025	7.65	Slightly grey	46.0	128.0	123.0	267.0	390.0	3500.0	1300
3	15.10.2025	7.48	Slightly grey	20.0	72.0	105.0	220.0	326.0	2400.0	1100
4	22.10.2025	7.73	Slightly grey	30.0	88.0	112.0	255.0	369.0	5400.0	1700
5	29.10.2025	7.30	Slightly grey	50.0	168.0	128.0	255.0	384.0	16000	9200

11/11/25

J.R.F.

11/11/25

S.A.

R.O

11/11/25

573

16

Regional Office
U.P. Pollution Control Board
Bijnor

Surface Water Analysis Report

Sampling Point:- Ekra Nala D/S, Near Sugarcane yard, M/s Dhampur Sugar Mills Ltd, Dhampur, Bijnor.

S. No.	Sampling Date	pH	Colour (Hazen)	B.O.D. mg/l	C.O.D. mg/l	T.S.S. mg/l	T.D.S. mg/l	T.S. mg/l	T.C. MPN/100 ml	F.C. MPN/100 ml
1	05.11.2025	7.32	Slightly grey	60.0	224.0	120.0	365.0	485.0	16000.0	5400
2	12.11.2025	7.47	Slightly grey	40.0	112.0	117.0	300.0	417.0	9200.0	3500
3	19.11.2025	7.20	Slightly grey	30.0	88.0	96.0	342.0	439.0	2400.0	1300
4	26.11.2025	7.63	Slightly grey	40.0	120.0	112.0	324.0	436.0	9200.0	2400

16/12/25

J.R.F.

16/12/25

S.A.

R.O

16/12/25

574

17

Regional Office
U.P. Pollution Control Board
Bijnor
Surface Water Analysis Report

Sampling Point:- Ekra Nala D/S, Near Sugarcane yard, M/s Dhampur Sugar Mills Ltd, Dhampur, Bijnor.

S. No.	Sampling Date	pH	Colour (Hazen)	B.O.D. mg/l	C.O.D. mg/l	T.S.S. mg/l	T.D.S. mg/l	T.S. mg/l	T.C. MPN/100 ml	F.C. MPN/100 ml
1	03.12.2025	7.20	Slightly grey	30.0	88.0	94.0	418.0	512.0	2400.0	1700
2	10.12.2025	7.10	Slightly grey	50.0	144.0	113.0	453.0	566.0	5400.0	2200
3	17.12.2025	7.43	Slightly grey	60.0	168.0	119.0	470.0	589.0	9200.0	3500
4	24.12.2025	7.59	Slightly grey	20.0	72.0	89.0	390.0	480.0	2200.0	1300
5	31.12.2025	7.50	Slightly grey	40.0	112.0	108.0	436.0	546.0	3500.0	2400

J.R.F. 27/01/26

S.A. 27/1/26

R.O

575

Annexure-7

DETAILED INSPECTION REPORT OF M/s DHAMPUR SUGAR MILLS LIMITED, VILLAGE ALHAIPUR, TEHSIL DHAMPUR, DISTRICT BIJNOR (SUGAR UNIT) - INSPECTED ON 26.11.2025

General Information

1.	Name of the unit with complete postal address	M/s Dhampur Sugar Mills Limited, Village Alhaipur, Tehsil Dhampur, District Bijnor (Uttar Pradesh), Pin Code- 246761
	Spatial co-ordinates (Latitude and longitude)	Latitude: 29.290506 Longitude: 78.514081
	Year of commissioning	1933
	Sugar with distillery (Yes/No)	Yes
	Category	Sugar refinery with power cogeneration of 60 MW
	Co-generation capacity, MW	60 MW Unit is having two turbines of 30 MW capacity each. On the day of inspection, both the turbines were running at full capacity.
	Start period of crushing season	06.11.2025
	No. of operational days at the time of inspection	20 (crushing season started on 06.11.2025)
	Operational status during visit	Operational
	Consented cane crushing capacity of sugar mill (TCD)	14000 ton cane crushing per day (TCD)

Consent Section

2.	Consent status & its Validity with date	Consolidated Consent to Operate and Authorization under section 25 of the Water (Prevention and control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule-6(2) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 notified under Environment (Protection) Act 1986, issued on 13.11.2024 and valid upto 31.12.2026. Copy of the same is attached at **Annexure-2A.**
	Environmental Clearance (EC)	Environment Impact Assessment (EIA) notification regarding prior Environmental Clearance (EC) notified in 2006 includes Sugar Industry in the schedule. The unit was originally commissioned in 1933 and it was informed by the Unit and UPPCB that no expansion in production capacity has been done after EIA notification hence EC has not been obtained from MoEF&CC.

Production details

3.	Consented production capacity	White Sugar – 1700 MTD Co-power generation – 60 MW
	Actual production (during current crushing season)	Average White Sugar – 960.7 TPD [As per record of Nov 6-26, 2025] (Average Cane crushed – 11585.2 TPD) On the day of visit, Unit was crushing 12740 tonnes of cane and producing 1155 MT of White Sugar.

Fresh Water consumption

4.	Bore well/Tube well/Any other & its No's	4 Numbers of borewell
	Flow meter Installation at wells (Yes/No)	Yes, flow meter readings during inspection: 1. Bore-well 1: Instantaneous reading: 0.1 m^3/hr Totalizer reading: 259426.4 m^3 2. Bore-well 2: Instantaneous reading: 0 m^3/hr Totalizer reading: 267273.50 m^3 3. Bore-well 3: Instantaneous reading: 1.992 m^3/hr Totalizer reading: 85879.3 m^3 4. Bore-well 4: Instantaneous reading: 59.49 m^3/hr Totalizer reading: 1686454.9 m^3
	NOC from CGWA/UPGWD & its Validity with date	Unit has UPGWD NOC for groundwater abstraction from 04 nos. of borewell, having validity upto 27.04.2027 (3 borewells) and 07.05.2027 (1 borewell). As per the conditions of NOC from UPGWD, the unit can abstract groundwater at a maximum rate of 346000 KL/annum or 947.94 KLD (Borewell 1- 126000 KL, Borewell 2- 84000 KL, Borewell 3- 73000 KL, Borewell 4- 63000 KL annually).
	Freshwater consumption	As per the records provided by the unit, it was observed that the unit has abstracted total 12313 KL from 04 borewells during November 2-25, 2025 (24 days), i.e., 513 KL/day against the permissible limit of 947.94 KL/day which is as per NOC.

Process Effluent Treatment Plant

5.	Treatment capacity	The unit has installed ETP of 4500 KLD capacity.
	Operational status	Operational
	Treatment ETP Scheme	Mill House & boiling house effluent → Oil skimmer → Screen → Equalization Tank → pH Correction Tank → Primary Clarifier → Aeration Tank → Secondary Clarifier → Treated effluent Collection pit → Dual media filter → Activated Carbon Filter → Lagoon → For irrigation. Spray pond overflow → Chemical dosing → Reaction Tank → Primary Clarifier → Aeration tank → Secondary Clarifier → Treated effluent collection pit. Common tertiary treatment for both Mill House & boiling house effluent and Spray pond overflow after Treated effluent collection pit. The final treated effluent was stored into lagoon for irrigation purpose.
	Flowmeters installed	The unit has installed flow meters at the inlet and outlet of ETP. Separate flowmeters were installed at spray pond overflow inlet and lagoon. Flow meter readings during inspection: • ETP Inlet (Mill house + Boiling house + CPU Reject): Meter-1: Instantaneous reading: 92.78 m^3/hr Totalizer reading: 6012.45 m^3 Meter-2: Instantaneous reading: 17.36 m^3/hr Totalizer reading: 583960.44 m^3 • SRS Inlet: Instantaneous reading: 34.42 m^3/hr Totalizer reading: 515316.44 m^3 • ETP Outlet: Instantaneous reading: 112.4 m^3/hr Totalizer reading: 1875921 m^3
	Energy meter installed at ETP (Yes/No)	Yes, separate energy meters (02 Nos.) are installed at ETPs. Energy meter reading during inspection: Meter-1: 1150.40 Wh Meter-2: 6617.31 Wh

Effluent generation	As per logbook data,

Mill house, boiling house	1379.5 KLD
Spray pond over flow	311.3 KLD
CPU Reject	194.8 KLD
Total ETP Inlet	1885.6 KLD
Treated water	1654.7 KLD

Laboratory analysis results of collected samples:

Location	Parameters						
	pH	BOD	COD	TSS	TDS	SO_4^{2-}	Oil & Grease
ETP Inlet	7.3	408	911	214	1008	-	BDL
Primary Clarifier (ETP)	5.7	313	863	39	872	-	-
Overflow of Secondary Clarifier (ETP)	7.1	86	263	13	608	-	-
SRS Inlet	6	229	488	80	1220	187	-
Secondary Clarifier of SRS treatment system	8.1	19	33	10	1004	354	-
ETP Outlet	7.4	42	139	19	716	310	BDL
Outlet of DMF	7.2	30	112	21	760	297	-
Treated effluent in Lagoon	7.4	31	77	28	488	141	-

All parameters are expressed in mg/l except pH.

The inspection team collected samples from various units of the Effluent Treatment Plant (ETP). The treated effluent collected from the lagoon (capacity 10000 m^3) from where it was being discharged to farmland for irrigation purpose was found complying w.r.t. consented standards for land discharge. The analysis results showed pH-7.4 (against 5.5 to 8.5), BOD-31 mg/L (against 100 mg/l), COD-77 mg/L (against 250 mg/l) and TSS-28 mg/L (against 100 mg/l).

Aeration Tank:

Location	MLSS (mg/l)	MLVSS (mg/l)
ETP	1175	870
Spray Pond Overflow Treatment System	1682	1036

Though Unit is having extended aeration system however, the MLSS concentration in samples collected from the aeration tanks of ETP and Spray Pond Overflow Treatment System were observed low as 1175 mg/l and 1682 mg/l, respectively, which indicates that the aeration tanks were not stabilized properly.

<table>
<tr>
<td></td>
<td>Consent condition w.r.t. disposal of treated effluent</td>
<td>As per consent, the treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening, etc. Quality of treated effluent shall meet the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time:
<table>
<tr><th>S. no.</th><th>Parameter</th><th>Standards</th></tr>
<tr><td>1.</td><td>pH</td><td>5.5 to 8.5</td></tr>
<tr><td>2.</td><td>BOD</td><td rowspan="2">30 mg/l (In case of discharge in surface water body)/100 mg/l (in case of discharge on land)</td></tr>
<tr><td>3.</td><td>TSS</td></tr>
<tr><td>4.</td><td>COD</td><td>250 mg/l</td></tr>
<tr><td>5.</td><td>Quantity of discharge</td><td>Industrial effluent quantity shall be restricted to 1400 KLD and Cooling Tower blow down shall be restricted to 1400 KLD, only one outlet is allowed.</td></tr>
</table>
</td>
</tr>
<tr>
<td colspan="3">Disposal/reuse of treated effluent:

For storage of treated effluent, the unit is having one impermeable treated effluent storage lagoon of 10,000 m^3 capacity, from where the treated water is used in irrigation of nearby agricultural land (~40 acres), owned by the Unit. Unit has laid down pipeline for conveyance of treated effluent to nearby farmland for irrigation purpose. Same was observed by the team.

To record the quantity of treated effluent being used for irrigation purpose, flow meter was found installed and unit maintained log-book of the same.

Flow meter readings during inspection:
Treated effluent storage lagoon:
Instantaneous reading: 58 m^3/hr
Totalizer reading: 1777326 m^3

As per logbook data (November 10-25, 2025), the quantity of treated effluent used in irrigation was 1728.3 KLD.</td>
</tr>
</table>

<table>
<tr><td></td><td>Compliance with consented Quantity of discharge</td><td>Flow meters were found installed at ETP outlet & disposal point of treated water lagoon.

Flow meter readings of ETP outlet during inspection:
<table><tr><th></th><th>Outlet effluent reading</th><th>Treated water stored in lagoon</th></tr><tr><td>Instantaneous flow meter (m^3/hr)</td><td>112.4</td><td>58</td></tr><tr><td>Totalizer (m^3)</td><td>1875921</td><td>1777326</td></tr></table>
As per the logbook data (Nov 8-25, 2025), average quantity of treated effluent generated at ETP outlet was 1654.7 KLD. This treated effluent is stored in the impermeable lagoon of capacity 10000 m^3. Specific effluent discharge per Ton of Cane Crushed - 149.18 Ltr/Ton of cane crushed

As per the logbook data (Nov 10-25, 2025), the unit has utilized 1728.3 KLD (average) in irrigation.

As per the Consent to Operate, the permitted discharge quantity is 2800 KLD, comprising 1400 KLD from the ETP outlet and 1400 KLD from the cooling tower blowdown.

As reflected from the above data the average treated effluent generated from the ETP system & CPU was approximately 2248 KLD which is within the consented ETP discharge limit of 2800 KLD.</td></tr>
<tr><td></td><td>ETP Sludge generation & disposal</td><td>• As per logbook data (Nov 6-26, 2025, i.e., 21 days), sludge generation was 1.42 MT/day.
• ETP Sludge mixed with press-mud & boiler ash and given to farmers for use as manure.</td></tr>
<tr><td></td><td>Press-mud generation and disposal</td><td>• As per logbook data (Nov 6-26, 2025, i.e., 21 days), press-mud generation was 531.8 MT/day (4.6% of cane crushed).
• Press-mud is mixed with ETP sludge and boiler ash and given to farmer for use as manure.</td></tr>
</table>

Process Condensate Polishing Plant (CPU)

6.	Treatment capacity of Condensate polishing system adopted by the unit	Unit has installed CPU of 72 m^3/hr capacity to treat the process condensate.
	Treatment scheme	Process condensate → Multi Grade Filter → Activated Carbon Filter → Micron Cartridage → Micron bag filter → High pressure pump → RO membrane system
	Use of treated Condensate	Treated condensate from CPU is used for make-up of Co-Gen Cooling Tower.
	Flow meters installed (Yes/No)	Yes, flow meters were installed at CPU Feed, permeate and reject. Flow meter readings during inspection: **CPU Feed:** Instantaneous reading: 33.07 m^3/hr Totalizer reading: 482105.9 m^3 **CPU Permeate:** Instantaneous reading: 8.669 m^3/hr Totalizer reading: 381711.9 m^3 **CPU Reject:** Instantaneous reading: 7.910 m^3/hr Totalizer reading: 135942.9 m^3
	CPU Feed, Permeate & Reject	As per logbook data (November 10-25, 2025), i.e., 16 days: CPU Feed: 791 KLD CPU Permeate: 593.3 KLD CPU Reject: 194.8 KLD CPU Reject is sent to ETP Inlet.

Sewage Treatment Plant

7.	Operational Status	Operational
	Treatment Capacity (KLD)	220 KLD (common for Sugar & Distillery)
	Source of domestic sewage	Staff quarters, guest houses, offices etc.
	Treated Scheme	Sewage Collection Tank → MBBR I → MBBR II → Tube Settler → Storage Tank → Multi Grade filter → Activated Carbon Filter → Outlet
	Flow meters at inlet and outlet of STP	Installed at inlet & outlet of STP. Flow meter readings during inspection: **STP Inlet:** Instantaneous reading: 5.631 m^3/hr Totalizer reading: 148320.2 m^3

		STP Outlet: Instantaneous reading: 6.378 m^3/hr Totalizer reading: 103590 m^3
	Quantity of raw & treated sewage	As per logbook data (November 6-25, 2025), the quantities of raw and treated sewage were 80.4 KLD and 79.3 KLD, respectively.
	Condition as per the Consent issued by UPPCB	Treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards: pH: 6-9; BOD: 30 mg/l; TSS: 100 mg/l & Fecal Coliform: 1000 MPN/100 ml.
	Analysis results of the sample collected from STP:	

Location	Parameters		
	pH	BOD (mg/l)	TSS (mg/l)
STP inlet	6.9	BDL	BDL
STP outlet	7.3	BDL	-

	Observations w.r.t reuse of treated sewage from STP outlet	• At the time of inspection, treated sewage from STP outlet was being used in the gardening through a flexible pipeline. • STP inlet did not exhibit the typical characteristics of sewage which indicates that Unit is not routing all the untreated sewage through STP.
	Compliance status	Treated sewage was found complying w.r.t. consented norms for pH and BOD.

Hazardous Waste Management

8.	Hazardous Waste Agreement	Unit has made agreement with M/s Bharat Oil and Waste Management Ltd. (BOWML) on 30.10.2025 for disposal of hazardous waste. Validity of agreement: 5 years from the date of signing the agreement.
	Consent condition	As per consent, the unit is granted an authorization to operate a facility for generation, collection and storage of hazardous wastes within the unit's premises for following category of wastes:

S. no.	Category of hazardous waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co-processing, etc.	Quantity (ton/annum)
1.	Schedule I	TSDF/Authorized	06 Ton per

			(Category 5.1) Used oil and waste oil	recycler	annum
	Hazardous waste generation & disposal	As per Form 3, hazardous waste (Schedule 1 (Category 5.1) Waste Oil) generated during Oct and Nov, 2025 was 15.6 litres and 8.3 litres, respectively. Copies of last two Form-10 are provided and following quantities of used oil by the unit: • 100 litres (on 30.12.2024) • 100 litres (on 26.03.2025)			

Recipient drain

9.	Recipient drain	Ikra drain
	Characteristics of Ikra drain:	

Sampling location	Parameters (all values are in mg/l except Colour & pH)							
	pH	**BOD**	**COD**	**TSS**	**TDS**	**SO_4^{2-}**	**PO_4^{3-}**	**NH_3-N**
Upstream	7.5	58	161	92	420	41	2.48	18.78
Downstream	7.2	53	120	36	452	48	0.46	14.91

Observations	1. The unit utilizes treated effluent from lagoon onto agricultural land. 2. Wastewater samples of Ikra drain collected from upstream and downstream of unit indicated no industrial contribution.

Detail of Air Pollution Control System

10.	Details of Boilers, type of fuel used	No. of Boilers	Type of fuel	Steam generation capacity (Ton Per Hour)	APCD installed	Stack No.	Stack height
		Boiler- 1	Bagasse	170	ESP	1	Common stack of height 90 meter
		Boiler- 2	Bagasse	170	ESP		
	Online emission (OCEMS) monitoring system installed	Installed and connected with CPCB and SPCB server for Particulate Matter (PM).					

Ash generation details

11.	Ash generation	As per logbook data (Oct-Nov, 2025, i.e., 61 days): Ash generation-33.9 MT/day Ash sold-9.3 MT/day Ash transferred to yard-24.6 MT/day

	Ash management and disposal	Mixed with press mud and being sold to farmers as manure.

Observations:

1. On the day of the visit i.e., 26.11.2025, the sugar unit namely M/s Dhampur Sugar Mills Limited, Village Alhaipur, Tehsil Dhampur, District Bijnor (Uttar Pradesh) was found operational. The unit is engaged in the production of white sugar with a consented cane crushing capacity of 14000 TCD along with 60 MW co-generation facility (02 turbines of 30 MW capacity each). On the day of visit, Unit was crushing 12740 tonnes of cane & producing 1155 MT of White Sugar, and the turbines were running at full capacity.
2. The unit commenced its crushing season 2025–26 on 06.11.2025. On the date of inspection, the unit had completed 20 operational days. As per records for the period from 06.11.2025 to 26.11.2025, the average cane crushing was 11585.2 TPD, with average white sugar production of 960.7 TPD.
3. The unit is operating with a valid Consolidated Consent to Operate and Authorization issued by UPPCB under Section 25 of the Water Act, 1974 and Section 21 of the Air Act, 1981 along with authorization under Hazardous Waste Rules, 2016, issued on 13.11.2024 and valid up to 31.12.2026.
4. The unit was originally commissioned in 1933. As informed by the unit and UPPCB, no expansion in production capacity has taken place after the EIA Notification, 2006; hence, Environmental Clearance (EC) has not been obtained.
5. To meet its freshwater requirement, the unit is having four (04) borewells with valid NOC from UPGWD for groundwater abstraction with a total permissible limit of 346,000 KL/annum (947.94 KLD). Flow meters were found installed on all four borewells. As per records, the unit abstracted a total of 12,313 KL of groundwater during 02.11.2025 to 25.11.2025 (24 days), i.e., 513 KLD, which is within the permissible groundwater abstraction limit.
6. Further, on the day of the visit, the instantaneous flow meter readings and cumulative (totalizer) readings of the bore wells were observed as under:

	Borewell-1	Borewell-2	Borewell-3	Borewell-4
Instantaneous flow meter (m^3/hr)	0.1	0	1.992	59.49
Totalizer (m^3)	259426.4	267273.5	85879.3	1686454.9

The abstraction from all bore wells was found to be within the respective permissible limits prescribed in the UPGWD NOC, i.e., 100 m^3/hr for Borewell-1, Borewell-2 & Borewell-3, and 150 m^3/hr for Borewell-4.

The instantaneous abstraction from Borewell-1 and Borewell-3 were 0.1 m^3/hr and 1.992 m^3/hr, respectively which is within the permissible limit of 100 m^3/hr, Borewell-2 was not in operation and Borewell-4 was operating at 59.49 m^3/hr, which is within permissible limit of 150 m^3/hr at the time of inspection.

7. The unit has installed an Effluent Treatment Plant (ETP) of 4500 KLD capacity, which was found operational. The ETP comprises: Mill House & boiling house effluent → Oil skimmer → Screen → Equalization Tank → pH Correction Tank → Primary Clarifier → Aeration Tank → Secondary Clarifier → Treated effluent Collection pit → Dual

media filter → Activated Carbon Filter → Lagoon → For irrigation. Separate treatment is provided for spray pond overflow. Spray Pond overflow treatment system comprises of: Chemical dosing → Reaction Tank → Primary Clarifier → Aeration tank → Secondary Clarifier → Treated effluent collection pit. Common tertiary treatment for both Mill House & boiling house effluent and Spray pond overflow after Treated effluent collection pit. The final treated effluent was stored in lagoon for irrigation purpose.

8. Flow meters were found installed at both the inlet and outlet of the ETP. Separate energy meters (02 nos.) were provided for ETP operation. The unit has maintained log book of energy consumption.
9. Though Unit is having extended aeration system however, the MLSS concentration in samples collected from the the aeration tanks of ETP and Spray Pond Overflow Treatment System were observed low as 1175 mg/l and 1682 mg/l, respectively, which indicates that the aeration tank was not stabilized properly.
10. As per logbook data, the average effluent generation was 1885.6 KLD, comprising mill house and boiling house effluent (1379.5 KLD), spray pond overflow (311.3 KLD) and CPU reject (194.8 KLD). The average treated effluent generated was 1654.7 KLD. On the day of inspection, the ETP inlet flow meters (02 nos.) showed instantaneous flows of 92.78 m^3/hr & 17.36 m^3/hr with a cumulative (totalizer) reading of 6012.45 m^3 & 583960.44 m^3, respectively. ETP Outlet showed instantaneous flow of 112.4 m^3/hr & cumulative (totalizer) reading of 1875921 m^3. The totalizer readings were found in line with the entries made in logbook indicating that unit is maintaining logbook & flowmeters are operational.
11. OCEMS was installed at ETP Outlet. OCEMS showed pH-7.5, BOD-14.9 mg/l, COD-101 mg/l and TSS-16.46 mg/l against laboratory analysis values of pH-7.4, BOD-42 mg/l, COD-139 mg/l and TSS-19 mg/l.
12. The unit is having one impermeable lagoon of 10,000 m^3 capacity for storage of treated effluent. The treated effluent is conveyed through pipelines and used for irrigation over approximately 40 acres of agricultural land owned by the unit. Flow meters and logbooks at treated effluent lagoon for quantifying treated water usage for irrigation were found maintained. On the day of visit, the instantaneous flow meter reading at the lagoon was observed to be 58 m^3/hr, and the cumulative (totalizer) reading was 1777326 m^3. The totalizer readings were found in line with the entries made in logbook indicating that unit is maintaining logbook & flowmeters are operational. Unit has laid down pipeline for conveyance of treated effluent to nearby farmland for irrigation purpose. Team verified the supply point through conveyance channel into fields for irrigation purpose & same was found in working condition.
13. The team observed that 4000 m^3 capacity impermeable lagoon near agricultural fields of the unit was found completely levelled up & filled.
14. Unit has provided Irrigation Management Plan prepared by National Sugar Institute, Kanpur.
15. As per the logbook data (Nov 8-25, 2025), average quantity of treated effluent generated at ETP outlet was 1654.7 KLD. This treated effluent is stored in the impermeable lagoon of capacity 10000 m^3. As per the logbook data (Nov 10-25, 2025), the unit has utilized 1728.3 KLD (average) in irrigation. As per the Consent to Operate, the permitted discharge quantity is 2800 KLD, comprising 1400 KLD from the ETP outlet and 1400 KLD from the cooling tower blowdown. The average treated effluent generated from the ETP system & CPU was 2248 KLD which is within the consented ETP discharge limit of 2800 KLD.

16. The specific effluent discharge of the unit was 149.18 litres per tonne of cane crushed, which is within the permitted norms of 200 litres per tonne of cane crushed.
17. Analysis results of the treated effluent sample collected from the lagoon showed pH-7.4, BOD-31 mg/L, COD-77 mg/L, and TSS-28 mg/L, which were found complying w.r.t land disposal norms notified under Environment (Protection) Rules, 1986.
18. The unit has installed a Condensate Polishing Unit (CPU) of 72 m^3/hr capacity. As per records, CPU feed, permeate and reject were 791 KLD, 593.3 KLD and 194.8 KLD, respectively. CPU reject is routed to the ETP inlet. On the day of the visit, the flow meter installed at CPU inlet showed values as instantaneous flow meter reading: 33.07 m^3/hr & Cumulative (totalizer) reading: 842105.9 m^3 and CPU outlet (permeate) flowmeter displayed instantaneous flow meter reading: 8.669 m^3/hr & Cumulative (totalizer) reading: 381711.9 m^3. In comparison to previous day reading the totalizer indicated 134.9 KL of CPU permeate from CPU outlet reused, which indicates that Unit is operating CPU regularly and the flowmeters are functional. The totalizer readings were found in line with the entries made in logbook indicating that unit is maintaining logbook & flowmeters are operational.
19. All the plant machinery of the Effluent Treatment Plant (ETP) and Condensate Polishing Unit (CPU) were found operational on the day of inspection.
20. The unit is operating a Sewage Treatment Plant (STP) of 220 KLD capacity (based on MBBR technology), common for sugar and distillery, which was found operational. At the time of inspection, treated sewage from STP outlet was being used in the gardening through a flexible pipeline. STP inlet did not exhibit the typical characteristics of sewage (pH-6.9, BOD-BDL and TSS-BDL) which indicates that the Unit is not routing all the untreated sewage through STP.
21. Analysis results of sample collected from STP Outlet showed pH-7.3 and BOD-BDL, indicating compliance with consented STP discharge norms for pH and BOD.
22. The unit has made an agreement with M/s Bharat Oil and Waste Management Ltd. On 30.10.2025 for disposal of hazardous waste, having validity of 5 years from the date of signing the agreement. As per Form 3 provided by the Unit, hazardous waste (Schedule 1 (Category 5.1) Waste Oil) generated during Oct and Nov, 2025 was 15.6 litres and 8.3 litres, respectively. Copies of last two Form-10 were also provided by the Unit and 100 Litres of used oil by the unit was sent on 30.12.2024 & 26.03.2025 to M/s Bharat Oil and Waste Management Ltd. for disposal.
23. The unit is utilizing bagasse-fired boilers (2 × 170 TPH) equipped with Electrostatic Precipitator (ESP) as Air Pollution Control Device (APCD) and connected to a common stack of 90 m height. APCDs were found operational on the day of visit. OCEMS for particulate matter was found installed and connected with CPCB/SPCB servers. Average ash generation during October-November, 2025 was 33.9 MT/day, which was mixed with press mud and ETP sludge & utilized as manure by local farmers.
24. Analysis results of the samples collected from the recipient drain i.e., Ikra drain at upstream and downstream of the unit indicated no industrial contribution.

Conclusions:

1. On the day of the visit, the sugar unit, i.e., M/s Dhampur Sugar Mills Limited, Alhaipur, Dhampur, Bijnor, was found operational.
2. The unit has installed Effluent Treatment Plant of capacity 4500 m^3 which was found operational on the day of the visit. Optimum MLSS concentration was not maintained in aeration tanks of ETP and Spray Pond Overflow Treatment System.

3. The unit was using final treated effluent for irrigation purpose from storage lagoon. Analysis results of the sample collected from the treated effluent stored in lagoon indicates compliance w.r.t land disposal norms notified under Environment (Protection) Rules, 1986.
4. Analysis results of the sample collected from the STP outlet was found complying w.r.t. consented discharge norms. However, STP inlet did not exhibit the typical characteristics of sewage which indicates that the Unit is not routing all the untreated sewage through STP.
5. Analysis results of wastewater samples collected from Ikra drain indicated no industrial contribution.
6. Impermeable lagoon near agricultural fields of the unit was found completely levelled up & filled.

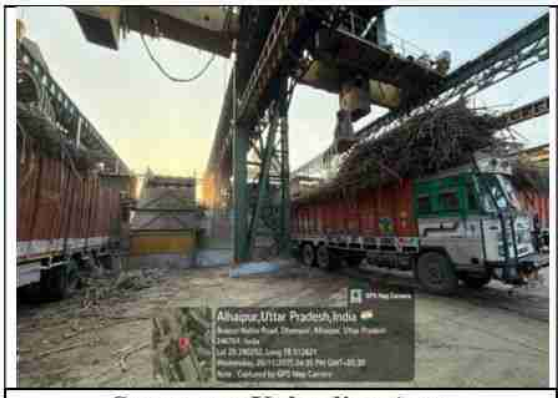
Recommendations:

1. Unit shall maintain optimum MLSS concentration in aeration tanks of ETP and Spray Pond Overflow Treatment System so that the aeration tank is stabilized properly.
2. Unit shall route all the untreated sewage through STP.

Inspection Team

S. No.	Inspecting Officials	Signature
1.	Sh. Dinabandhu Gouda, Scientist 'F', DH- WQM-II, CPCB, Delhi	
2.	Ms. Reena Satavan, Scientist 'E', CPCB, Delhi	
3.	Sh. Mahir Hussain, AEE, Regional Office-Bijnor, UPPCB	

Photographs



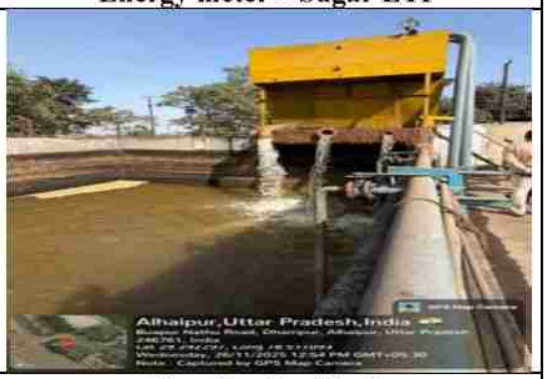
Sugarcane Unloading Area

Production area – Sugar

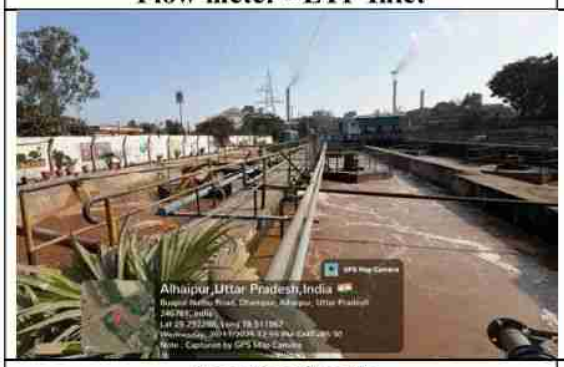
Production area - Sugar

Energy meter – Sugar ETP

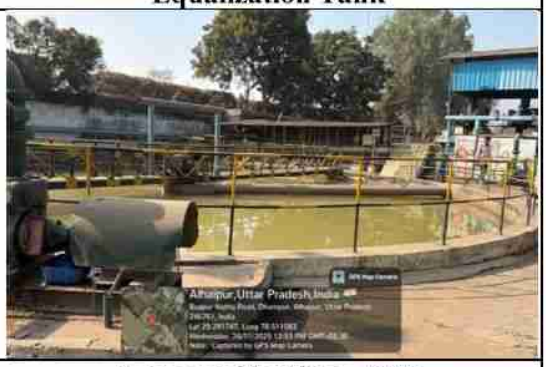
Flow meter - ETP Inlet



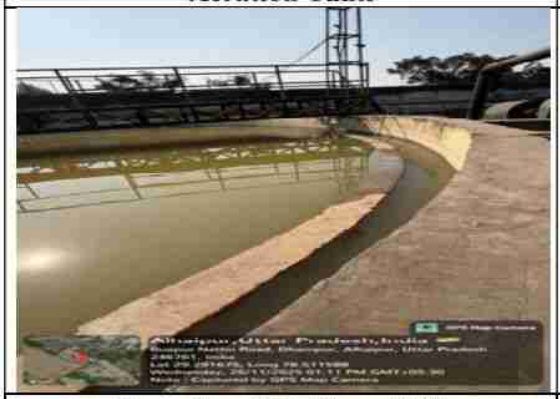
Equalization Tank



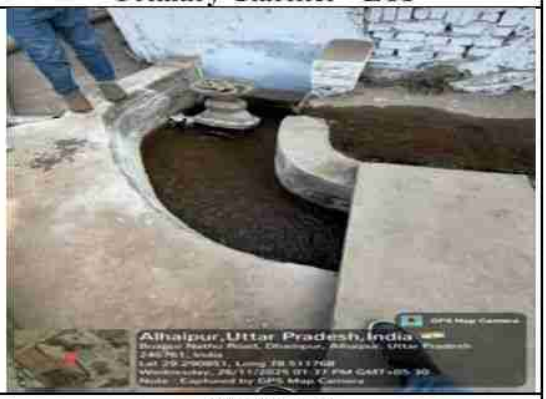
Aeration Tank



Primary Clarifier - ETP

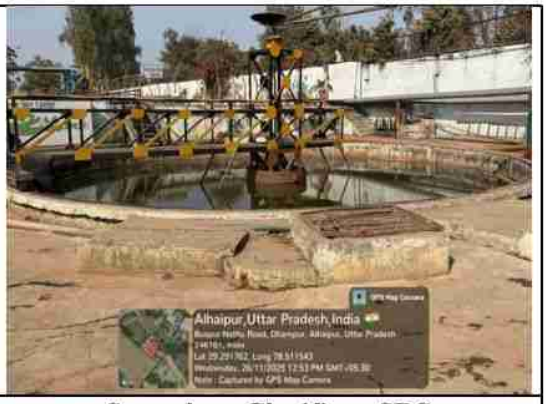


Secondary Clarifier - ETP

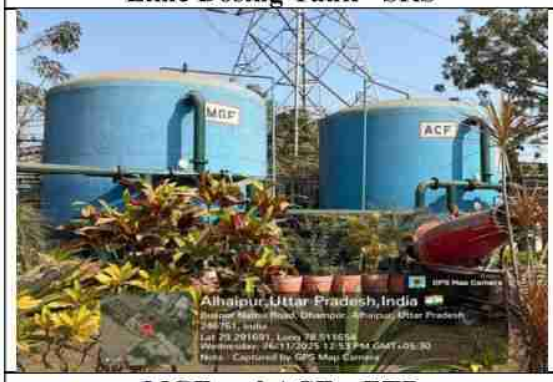


SRS Inlet

Lime Dosing Tank - SRS

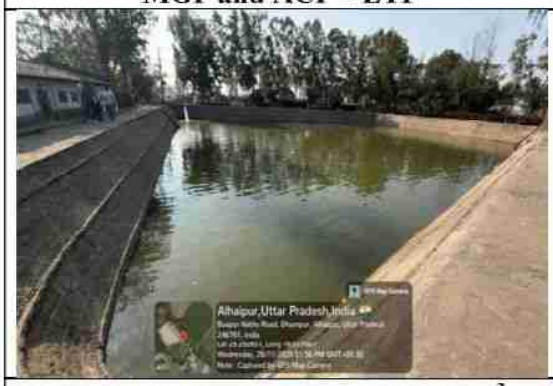


Secondary Clarifier - SRS



MGF and ACF – ETP

Sludge Drying Beds – ETP



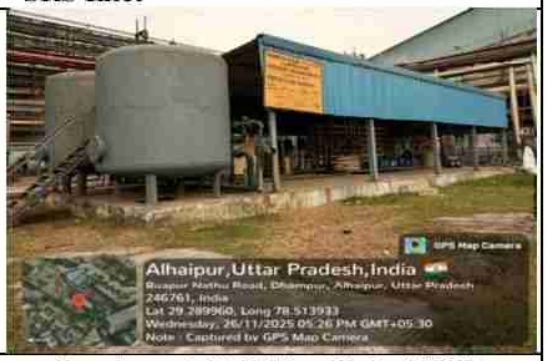
Treated Effluent Lagoon -10,000 m^3

Levelled-up lagoon near agricultural fields

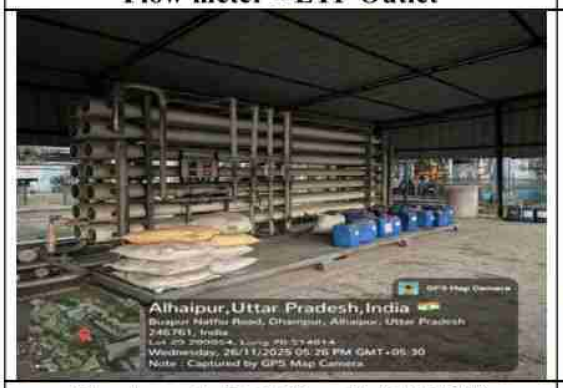
Agricultural fields for irrigation

Flow meters – SRS Inlet

Flow meter – ETP Outlet



Condensate Polishing Unit (CPU)

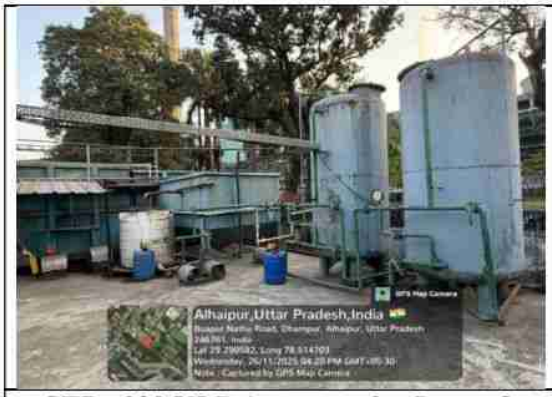
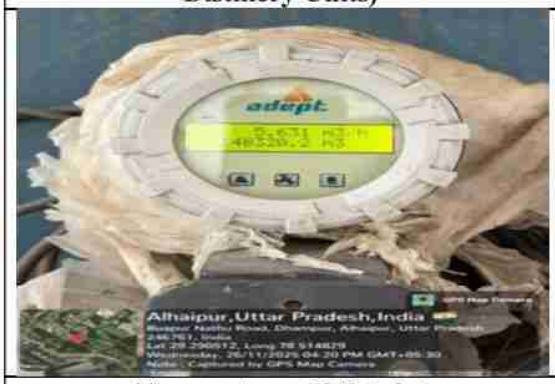


Condensate Polishing Unit (CPU)

Flow meter – CPU Feed

Flow meter – CPU Permeate

Flow meter – CPU Reject

	
STP - 220 KLD (common for Sugar & Distillery Units)	**STP Outlet used for gardening inside Unit premises using flexible pipeline**
	
Flow meter – STP Inlet	**Flow meter – STP Outlet**
	
Recipient drain (Ikra drain) downstream of Unit	**Recipient drain (Ikra drain) upstream of Unit**
	
Press-mud	**Environmental Laboratory at ETP**

Flow meter – Borewell No. 1

Flow meter – Borewell No. 2

Flow meter – Borewell No. 3

Flow meter – Borewell No. 4

Annexure-2A

Uttar Pradesh Pollution Control Board

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : RED **Application Id : 28327762**

222242/UPPCB/Bijnore(UPPCBRO)/CTO/both/BIJNOR/2024 **Date: 13/11/2024**

To,

M/s

DHAMPUR SUGAR MILLS LTD SUGAR UNIT

DHAMPUR SUGAR MILLS LTD SUGAR UNIT,BIJNOR,246761

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule-6(2) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 notified under Environment (Protection) Act, 1986 as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

CCA is hereby granted to **DHAMPUR SUGAR MILLS LTD SUGAR UNIT** located at **DHAMPUR SUGAR MILLS LTD SUGAR UNIT,BIJNOR,246761**. subject to the provisions of **the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA DHAMPUR SUGAR MILLS LTD SUGAR UNIT **granted for the period from 13/11/2024 to 31/12/2026** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	White Sugar	51000	Metric Tonnes/Month
2	Co- Power Generated	60	Megawatt

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**50 KLD**	**STP**	**Irrigation / Washing**
Industrial	**Industrial effluent quantity shall be restricted to 1400 KLD and Cooling Tower blow down shall be restricted to 1400 KLD , only one outlet is allowed**	**Septic Tank**	**Re-used in the process and Irrigation on land**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

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In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	pH	5.5 to 8.5
2	BOD	30 mg/l (In case of discharge in surface water body) / 100 mg/l (in case of discharge on land)
3	TSS	30 mg/l (In case of discharge in surface water body) / 100 mg/l (in case of discharge on land)
4	COD	250 mg/l
5	Quantity of Discharge	Industrial effluent quantity shall be restricted to 1400 KLD and Cooling Tower blow down shall be restricted to 1400 KLD , only one outlet is allowed

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	6 to 9
2	BOD (mg/L)	30
3	TSS (mg/L)	100
4	Fecal Coliform (MPN/100ml)	1000

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack

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1	Boiler of 170 TPH and 170 TPH	Bagasse - 100 TPH	01	Particulate Matter	Equipped with individual ESP and common stack with height of 90 meter from ground level.
2	DG set 750 KVA	Diesel	02	Particulate Matter	Equipped with canopy and stack height of 5.5 meters above the roof of nearest building

Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	01	Particulate Matter	150 mg/Nm3
2	02	Particulate Matter	As per E(P)A Rules 1986

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 :-

The Factory Manager of M/s DHAMPUR SUGAR MILLS LTD SUGAR UNIT. is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes. The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes:-

S.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity(ton/annum)
1	Schedule I (Category 5.1) Used oil and waste oil	TSDF / Authorised recycler	06 Ton per Annum

The authorization shall be in force and shall be valid upto 31/12/2026. The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force

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under Environment (Protection) Act, 1986.

Terms and conditions of Hazardous Waste authorization :-

(i) The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.

(ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB.

(iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB.

(iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

(v) It is the duty of the authorized person to take prior permission of the SPCB to close down the facility.

(vi) An application for the renewal of an authorization shall be made as laid down under these rules.

(vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.

(viii) The authorization is valid for temporary storage of Hazardous Waste within premises only.

(ix) The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises

(x) It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.

(xi) The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.

(xii) In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.

(xiii) Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.

(xiv) Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.

(xv) The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.

(xvi) The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.

(xvii) In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous and Other Wastes Rules, 2016 shall be submitted to the Board.

5. Essential documents to be submitted by the Industry/Unit as Applicable:-

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and Third Party Audit Report.

(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

6. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

7. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

8. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upccp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the

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amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

9. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. The Consent to Operate issued vide letter no 141426/UPPCB/Bijnor (UPPCBRO)/CTO/air/BijnorI/2021 dated 31.12.2021 with validity 31-12-2026 and Hazardous Authorization 13196/ UPPCB/ Bijnor(Lab) / HW/Bijnor/2020 with validity 28-12-2025 are hereby revoked.
2. This consent to operate is valid for production Sugar and cane crushing capacity of 14000 TCD and 60 MW per day co-generation power.
3. Industrial effluent quantity shall be restricted to 1400 KLD and Cooling Tower blow down shall be restricted to 1400 KLD, only one outlet is allowed in compliance of notification no G.S.R.35(E) dated 15.01.2016 of MoEF & CC.

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4. Unit shall operate and maintain the APCS i.e. ESP at the boiler of 170 TPH and 170 TPH common stack height of 90 meters from ground level.
5. DG sets of 750 KVA shall be equipped with canopy and stack height of 5.5 meter above the roof of nearest building.
6. Unit shall operate and maintain the installed online emission monitoring system and ensure connectivity to the server of UPPCB.
7. Unit shall use Bio-briquette as co-fuel with main fuel in the ratio of minimum 20 percent in boiler subject to its availability.
8. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water . Direct exposure of workers to fly ash & dust shall be avoided.
9. Unit shall comply with the directions issued Central Pollution Control Board , New Delhi.
10. Unit shall identify recipient drains/ rivulets and their u/s & d/s location in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB.
11. Unit shall operate and maintain the installed electromagnetic flow meter at water source and outlet of ETP with running hours and maintain the records of water extracted and treated effluent supplied to irrigation or discharge in drain.
12. Unit shall maintain and operate properly the installed online effluent monitoring system at the outlet of ETP and ensure the connectivity to the servers of CPCB and UPPCB.
13. Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.
14. Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.
15. Unit shall submit treated effluent monitoring report of the ETP and ground water quality of premises as well as of the irrigated area done by MoEF & CC approved laboratory in every 3 months.
16. Unit shall maintain the log-book for the generation and disposal of ETP sludge and other solid wastes including boiler ash generation.
17. Unit shall install Condensate Polishing Unit (CPU) for high pressure boilers (105 Kg/cm2) to treat process condensate for reuse in process. This will help in reduction of fresh water consumption.
18. The Unit must ensure the maximum reuse of treated effluent in process.
19. Treated effluent shall beused in irrigation on land and discharge of effluent is not allowed in drains/ river or any other surface water body.
20. All domestic waste water generated within the Unit's premises and residential colony shall be discharged after proper treatment. The Unit shall install Sewage Treatment Plant (STP) of adequate capacity for the treatment of domestic wastewater.
21. Unit shall maintain pipe line from outlet of ETP and to the point of irrigation land.
22. 16.Unit shall install flow meters at Mill Fibrizer, Mescuite cooling and RO reject and submit the compliance with authentic data and records thereof.
23. Unit shall provide Hazardous tank in the Boiling house.
24. Unit shall provide lagoon (for storage of treated effluent) properly lined to prevent leaching/ contamination of ground water.
25. The mechanical sludge dewatering/handling system for better management of wet sludge shall be provided by the Unit.

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26. This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

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Chief Environmental Officer

Copy to:

Regional Officer Bijnor to ensure the compliance of the conditions imposed in the consent order.

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Chief Environmental Officer

मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्रथाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

DETAILED INSPECTION REPORT OF M/s DHAMPUR SUGAR MILLS LIMITED, VILLAGE ALHAIPUR, TEHSIL DHAMPUR, DISTRICT BIJNOR (DISTILLERY UNIT) - INSPECTED ON 27.11.2025

General Information

1.	Name of the unit with complete postal address:	M/s Dhampur Sugar Mills Ltd., Chemical Unit, Dhampur, Bijnor (UP) 246761
	Spatial co-ordinates (Latitude & Longitude)	Latitude: 29.291077 Longitude: 78.512488
	Category	Molasses and Grain based Distillery
	Operational Status	Operational On the day of visit, the Unit was found operating both molasses-based and grain-based distillery.

Consent & EC Status (common for both molasses and grain based distillery)

2.	Consent status	The unit is having common Consolidated Consent to Operate and Authorization under section 25 of the Water (Prevention and control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and control of Pollution) Act, 1981 issued on 06.04.2023 and valid upto 31.12.2027, with amendment in Specific Condition No. 2 of CCA vide UPPCB letter dated 05.06.2023, for manufacturing of following products:

S. no.	Product	Quantity	Unit
1.	RS/ENA/AA by using B Heavy Molasses/Grain	455	KLD
2.	Cogeneration power	10.5	MW
3.	RS/ENA/AA by using Cane juice syrup	490	KLD
4.	Ethyl acetate	140	KLD

The Consolidated Consent to Operate and Authorization & UPPCB letter dated 05.06.2023 are attached at **Annexure-2B**.

	Hazardous waste Authorization	Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 was issued on 16.05.2021 and is valid upto 16.05.2026.

<table>
<tr><td></td><td>Consent condition</td><td>As per consent, the unit is granted an authorization for generation, collection, utilization, storage and disposal of hazardous wastes within the unit's premises for following category of wastes:
<table>
<tr><th>S. no.</th><th>Category of hazardous waste as per the Schedules I, II and III of these rules</th><th>Authorized mode of disposal or recycling or utilization or co-processing, etc.</th><th>Quantity (ton/annum)</th></tr>
<tr><td>1.</td><td>Schedule I (Category 5.1) Waste oil</td><td>TSDF/Authorized recyclers</td><td>3 Ton per annum</td></tr>
</table></td></tr>
<tr><td></td><td>Environmental Clearance (EC)</td><td>Unit has provided a copy of Environmental Clearance dated 20.03.2019 issued by MoEF&CC for expansion of molasses/grain based distillery from 200 KLPD to 350 KLD.</td></tr>
</table>

Freshwater consumption (Molasses and grain based distillery)

Bore well/Tube well/Any other & its No's	2 Numbers of borewell (common for both molasses and grain plant)
Flow meter installation at bore-wells (Yes/No)	Flow meters were found installed and functional on both the borewells. Flow meter readings during visit were: • Bore-well 1: Instantaneous reading: 44 m^3/hr, Totalizer reading: 372149 m^3 • Bore-well 2: Instantaneous reading: 0 m^3/hr, Totalizer reading: 123068 m^3
NOC from CGWA/UPGWD & its Validity with date	• Unit has obtained NOC from UPGWD for groundwater abstraction from 02 nos. of Borewell, both NOCs having validity upto 05.04.2029. • As per NOC, the unit can abstract total 830375 KL/annum or 2275 KL/day of freshwater combined from both Borewells (Borewell 1: 438000 KL/annum and Borewell 2: 392375 KL/annum). On the previous day of inspection, i.e., 26.11.2025, the Unit has abstracted 488.3 KL of bore-well water, which is within the permissible limit of 2275 KL/day. On the day of visit, Unit abstracted 84.2 KL of freshwater from Borewell-1, which is within the permissible limit of 1075 KL/day. Average abstraction of freshwater from bore wells during Sep 1-Nov 26, 2025 was 324.21 KLD, which is within the permissible limit of 2275 KL/day.

Groundwater quality: Two samples of groundwater were collected – one from borewell inside distillery unit and other from hand-pump near old bio-compost yard. The laboratory analysis results are as given below:

Parameter	Inside distillery unit	Near old bio-compost yard	Drinking water standard as per BIS-IS 10500:2012 (Permissible limit in the absence of alternate source)
pH	8.3	8.3	6.5-8.5
Colour (Hazen)	BDL	BDL	15
COD (mg/l)	BDL	BDL	-
TDS (mg/l)	332	362	2000
SO_4^{2-} (mg/l)	13	9	400
Total Alkalinity (mg/l)	244	278	600
Total Hardness (mg/l)	185	257	600

Observations	Groundwater quality was meeting the permissible limits as per drinking water standards (BIS-IS 10500:2012).

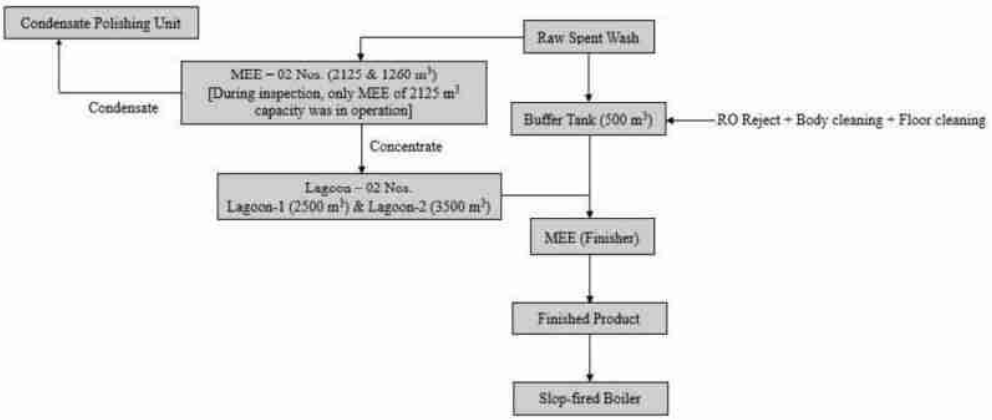
As per the Consent to Operate granted by the UPPCB, the Unit is required to achieve zero liquid discharge (ZLD) for both molasses and grain based plants. In order to achieve ZLD, the Unit has installed separate ZLD systems. In subsequent sections 2.2.A. and 2.2.B., respectively, the management schemes of spent wash/thin stillage generated from molasses and grain plants are discussed, respectively. For mass balance/ water balance purpose the data of previous day of inspection is considered and the totalizer readings mentioned in logbook were matched with the flowmeter readings observed by joint team on the day of visit.

2.2.A. Verification of ZLD system in molasses-based distillery

1.	**Raw material:** C-Heavy Molasses	
	Manufacturing process: ***Molasses (raw material) → Fermentation → Distillation → Alcohol (product)***	
	Consented discharge value	Zero Liquid Discharge (ZLD)
	Type of fermentation technology adopted	Batch type
	Type of distillation technology adopted	Multi pressure distillation (MPR)
	Production	On the day of inspection, i.e., on 27.11.2025, using C-Heavy Molasses, 138.809 KL of alcohol was produced. On the previous day of inspection, i.e., on 26.11.2025, using C-Heavy Molasses, 132.905 KL of alcohol was produced. Average production (Sep 1-Nov 26, 2025) was 136.93 KLPD.

		As per the production data, it is evident that alcohol production was within the consented capacity.
	Spent wash generation	1392.2 KL (on 26.11.2025)
	Specific spent wash generation	**10.47 KL/KL of alcohol produced**

2. Effluent Management Scheme:



*Detailed treatment scheme of Condensate Polishing Unit is discussed in subsequent section.
**Detailed spent wash management in Grain MEE is discussed in subsequent section.

3. Details of Multi-Effect Evaporator (MEE)

No. of MEE	02 Numbers (Stand-alone Multi-Effect Evaporator & Integrated Multi-Effect Evaporator)
Capacity and stages of MEE	• Numbers - 02 • Capacity & stages: o 1260 m^3 [4 falling film & 5 forced circulation; 7 operational & 2 stand-by] o 2125 m^3 [4 falling film & 4 forced circulation; 6 operational & 2 stand-by]
Operational status	During inspection, only MEE of capacity 2125 m^3 was found in operation.

MEE Feed, slop and process condensate:

On the previous day of inspection, i.e., on 26.11.2025:

Feed to MEE (2125 m^3-KBK)	MEE concentrate	MEE condensate	Spent lees
1433.2 KL(1392.2 KL spent wash + 41 KL RO reject from CPU)	561.6 KL	1249 KL	488 KL

Efficiency of MEE (2125 m^3): 61%

During visit, flow meter readings were as follows:

Location of flow meter		**Feed**	**Condensate**	**Concentrate**
MEE (2125 m^3)	Instantaneous flow	61.34 TPH	2.80 TPH	1.2 TPH
	Totalizer	3400950 MT	6690 MT	549387 MT
	Instantaneous	0 TPH	0 TPH	-

MEE (1260 m^3)	flow			
	Totalizer	371309 MT	24980 MT	-

Sp. Gravity of raw spent wash – 1.03
Sp. Gravity of concentrated spent wash – 1.12

- Feed to MEE = 61.34 X 24 TPD = 1472.2 TPD = 1472.2/1.03 KLPD = 1429.3 KLPD
- MEE Condensate = 2.8 TPH = 2.8×24 TPD = 67.2 TPD = 67.2 KLPD
- MEE Concentrate = 1.2 X 24 TPD = 28.8 TPD = 28.8/1.12 KLPD = 25.7 KLPD

- Mass flow meters installed at MEE Feed were found functional. The totalizer readings were found in line with the entries made in logbook indicating that unit is maintaining logbook & flowmeters are operational.
- As per the data, approximately 1430 KLD of spent wash and CPU reject was being fed into MEE. MEE was found operating at 60% efficiency with 40% volume reduction.
- For treatment of MEE condensate (~1249 KL) & other low-strength effluent (spent lees-293 KL, process condensate, cooling tower blowdown, boiler blowdown, etc.) generated from both grain and molasses plants, the Unit has installed a common Condensate Polishing Unit of capacity 4500 m^3. The detailed treatment scheme of Condensate Polishing Unit is discussed in subsequent section.

Characteristics of collected samples:

	pH	**BOD (mg/l)**	**COD (mg/l)**	**TDS (mg/l)**	**Total Solids (mg/l)**	**(% Total Solids)**
Raw spent wash	4.6	-	125701	-	167990	16.79
MEE Condensate (2125 m^3)	2.7	495	1370	92	100	-
MEE Concentrate (2125 m^3)	4.5	-	332237	-	575630	57.56

- Analysis results of the samples collected from raw spent wash collected from Feed to MEE showed pH-4.6, COD-125701 mg/l and total solids-16.79 %. This indicates that raw spent wash was being fed into MEE.
- Analysis results of the samples collected from MEE Outlet (Concentrate) showed pH-4.5, COD-332237 mg/l and total solids-57.56 %. This indicates that Unit was operating MEE properly.

During the visit, it was observed that Unit has installed a MEE (Finisher) of capacity 1080 m^3 for feeding the effluent from buffer tank comprising of RO reject, body cleaning, floor cleaning & raw spent wash and concentrated spent wash from lagoon to obtain the final product prior to feeding into Boiler. The same was found operational and mass flow meters were found installed at Inlet and Outlet. The Finisher Feed flow meter reading during visit was 17.4 m^3/hr and totalizer reading was 12414.4 m^3. Logbook of Finisher Feed flow was not maintained by the Unit.

- Analysis results of the samples collected from Feed to Finisher showed pH-4.2, COD-355226 mg/l and total solids-42.52%. This indicates that Unit is feeding the effluent from buffer tank and concentrated spent wash from lagoon to obtain the final product prior to feeding into Boiler.
- Analysis results of the samples collected from the outlet of the Finisher

(Concentrate) showed pH-4.1, COD-370058 mg/l and total solids-51.63%. This indicates that Unit is feeding the concentrated spent wash (as per SOP) to the slop-fired Boiler.

	pH	BOD (mg/l)	COD (mg/l)	TDS (mg/l)	TSS (mg/l)	Total Solids (mg/l)	(% Total Solids)
Finisher Feed	4.2	-	355226	-		425280	42.52
Finisher Concentrate	4.1	-	370058	-	-	516330	51.63
Finisher Condensate	2.3	3910	6986	80	-	92	-

4. Incineration Boiler

Boiler capacity, fuel used, installed capacity, Air Pollution Control Device (APCD) installed and stack height.

Boiler capacity	Fuel used	Air Pollution Control Device (APCD)	Stack height
75 Ton Per Hour (TPH) (old incineration boiler)	Slop & Bagasse	Bag Filter	84 m
55 Ton Per Hour (TPH) (new incineration boiler)	Slop & Bagasse	Electro Static Precipitator (ESP)	82 m

Fuel consumption	During visit, only Boiler of 55 TPH capacity was in operation. On 26.11.2025, slop consumption in Boiler was 525 MT and bagasse consumption was 256.4 MT. Slop: Bagasse ratio = 67:33 % (~2:1) During inspection, boiler (55 TPH) was found to be operating at 23.3 TPH = 23.3×24=559.2 TPD of steam generation • Fuel required = 559.2/2.5 MT/day = 223.9 MT/day

Ash generation & disposal - Ash generation (in MT/day) during Oct-Nov, 2025, i.e. 61 days:

Boiler	Fly ash	Sale	Yard	Bottom ash	Sale	Yard
75 TPH	19.66	18.52	1.13	12.06	-	12.06
55 TPH	14.55	12.49	2.06	13.67	-	13.67

Characteristics of concentrated spent wash fed to Boiler:

pH	COD (mg/l)	Total Solids (mg/l)	(% Total Solids)
4.5	375250	586560	58.65

Analysis results of the samples collected from Feed to Boiler showed pH-4.5, COD-375250 mg/l and total solids-58.65%. This indicates that the Unit is feeding concentrated spent wash into the Boiler.

Mode of ash disposal	Since ash is potash-rich so it was being sold to third-party vendors for potash recovery.

5. Lagoon

Number of lagoons & capacity	02 Nos. Capacity – 6000 m^3 (2500 m^3 & 3500 m^3)

Characteristics of concentrated spent wash stored in lagoons:

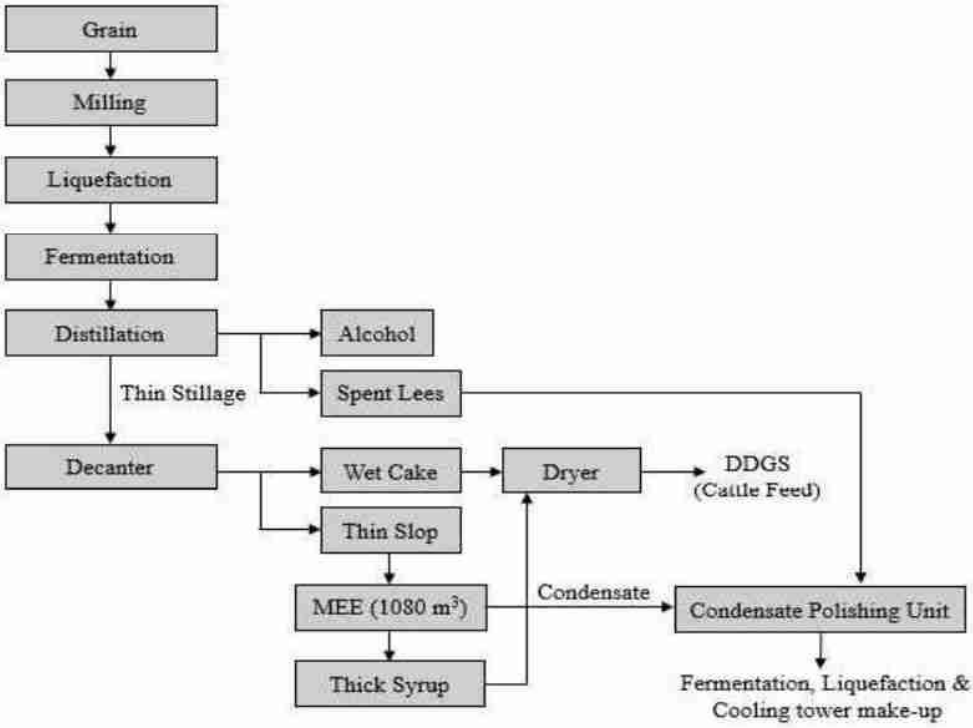
	pH	COD (mg/l)	Total Solids (mg/l)	(% Total Solids)
Lagoon-1 (2500 m^3)	4.2	605146	434930	43.49
Lagoon-2 (3500 m^3)	4	547300	438400	43.84

- Analysis results of the samples collected from lagoon-1 and lagoon-2 showed total solids-43.49% and 43.84%, respectively. This indicates that Unit is storing concentrated spent wash in the lagoon.

Observations	Considering 350 KLD distillery operation @ 10.47 KL of spent wash generation per KL of alcohol produced, spent wash generation-3664.5 KLD. At 40% volume reduction, concentrated spent wash generation = 1465.8 KLD. As per CPCB direction dated 07.12.2015, Unit is having total lagoon capacity of 6000 m^3, which is within the permissible limit.

2.2.B. Grain

1.	**Raw material:** Maize	
	Manufacturing process: ***Grain → Milling → Liquefaction → Fermentation → Distillation → Alcohol (product)***	
	Consented discharge value	Zero Liquid Discharge (ZLD)
	Type of fermentation technology adopted	Batch type
	Type of distillation technology adopted	Multi pressure distillation (MPR)
	Production	On the day of inspection, i.e., on 27.11.2025, using Grain (Maize), 99.751 KL of alcohol was produced. On the previous day of inspection, i.e., on 26.11.2025, using Grain (Maize), 99.075 KL of alcohol was produced. Average production (Sep 1-Nov 26, 2025) was 180.06 KLPD. As per the production data, it is evident that alcohol production was within the consented capacity.
	Stillage generation	Stillage generated on 26.11.2025 was 518 KL.
	Specific stillage generation	**5.2 KL/KL of alcohol produced**
2.	Effluent Management Scheme:	



3. Details of Multi-Effect Evaporator (MEE) (for Grain)

No. of MEE	01
Capacity and stages of MEE	1080, Two Stage
MEE Feed, slop generation, process condensate & DDGS production	On 26.11.2025:

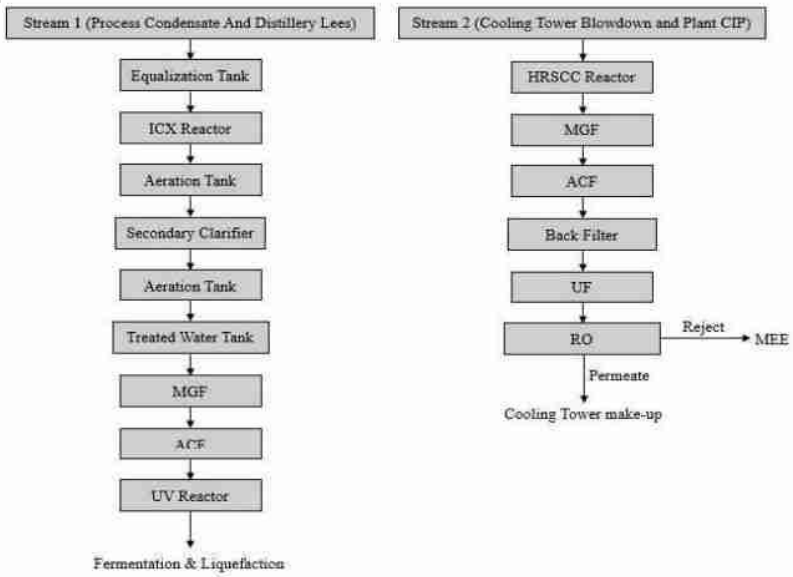
MEE Feed	MEE concentrate	MEE condensate	DDGS production
518 KL	115 KL	403 KL	63.8 MT

- Mass flow meters installed at MEE Feed were found functional. During visit, Instantaneous flow-22.5 TPH and totalizer reading was 48714.5 MT.
- During visit, readings of flow meter installed at MEE Outlet (condensate) were Instantaneous flow-0.1 TPH; Totalizer-94852.5 MT and Instantaneous flow-12.8 TPH; Totalizer-13949.4 MT.
- For treatment of MEE condensate (~403 KL) & other low-strength effluent (spent lees-293 KL, process condensate, cooling tower blowdown, boiler blowdown, etc.) generated from both grain and molasses plants, the Unit has installed a common Condensate Polishing Unit of capacity 4500 m^3. The detailed treatment scheme of Condensate Polishing Unit is discussed in subsequent section.
- During visit, the MEE was found operational.

4. Dryer Details (Grain based)

Dryer capacity	70 TPD
No. of dryers	01
DDGS production	During visit, DDGS was found operational. On the previous day of visit (i.e., on 26.11.2025), the Unit produced 63.8 MT of DDGS.
DDGS sold to vendors	DDGS produced by the Unit is sold to third-party vendors for use as cattle feed. Unit provided copies of sale invoices of the same.

Condensate Polishing Unit (common CPU for both grain and molasses distillery)

CPU Capacity	4500 KLD
CPU Scheme	There are two streams: Stream-1 consists of process condensate and distillery lees and Stream-2 consists of cooling tower blowdown and plant CIP.
Treatment scheme:	
CPU water balance	On the previous day of inspection, i.e., on 26.11.2025: **Stream-1:** • Process condensate = 1249 KL • Distillery lees = 293 KL • Total CPU Inlet = (1249 + 293) KL = 1542 KL • ICX Feed = 1542 KL • ICX Outlet = 1542 KL • UV treated condensate to fermentation & Liquefaction = 1388 **KL** **Stream-2:** • Cooling tower blowdown = 396 KL • UF/RO Feed = 550 KL • RO Permeate = 509 KL (Re-used in cooling tower make-up) • RO Reject = 41 KLPD (RO Recovery – 92.5 %) – sent to MEE

During visit on 27.11.2025, the flow meter readings were noted:

Location of flow meter	**Instantaneous flow**	**Totalizer**
Stream-1		
ICX Reactor	90.18 m^3/hr	2445726 m^3
UV Outlet	17.56 m^3/hr	1263528.437 m^3
Stream-2		
Cooling tower blowdown	0 m^3/hr	517374 m^3
RO Feed	109.21 m^3/hr	740278.08 m^3
RO Permeate	68.27 m^3/hr	130769.67 m^3
RO Reject	33.6 m^3/hr	54854.3 m^3

Characteristics of collected samples:

Location of sample collection	pH	BOD (mg/l)	COD (mg/l)	TDS (mg/l)	TSS (mg/l)	Total Solids (mg/l)
Spent lees	3.1	433	791	72	-	76
Cooling Tower Blowdown	9.1	7	19	1084	-	16
Equalization Tank (Condensate)	3.6	1415	2905	460	65	-
MEE Condensate	2.8	217	514	56	-	76
UV Outlet	8.1	BDL	BDL	-	-	-
RO Permeate	8.6	BDL	BDL	-	-	-

- Analysis results of UV Outlet sample showed pH-8.1, BOD-BDL and COD-BDL. This indicates that Unit is operating the CPU properly and characteristics of treated condensate from CPU can be used for fermentation and liquefaction. Similarly, analysis results of RO permeate sample showed pH-8.6, BOD-BDL and COD-BDL indicates that characteristics of treated condensate from CPU can be used for cooling tower make-up.

Sewage treatment

Unit has installed a STP of capacity 220 KLD which is common for treatment of sewage generated from industrial complex (Sugar & Distillery units) & residential colony. The details about the STP and sampling carried out by the joint team are incorporated in the relevant section of the inspection report of M/s Dhampur Sugar Mills Ltd. (Sugar Division).

Observations:

A. General

1. On the day of inspection, the distillery unit was found operational and producing alcohol from both C-heavy molasses and grain (maize). Alcohol production on 26.11.2025 was 132.905 KL (from molasses plant) and 99.075 KL (from grain plant). The total production, i.e., 231.98 KL, was found within the consented production capacity, i.e., 455 KLD.
2. The unit is having common Consolidated Consent to Operate and Authorization under section 25 of the Water (Prevention and control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and control of Pollution) Act, 1981 issued on 06.04.2023 and valid upto 31.12.2027. Hazardous Waste Authorization was issued on 16.05.2021 and is valid upto 16.05.2026. Unit has provided a copy of Environmental Clearance dated 20.03.2019 issued by MoEF&CC for expansion of molasses/grain based distillery from 200 KLPD to 350 KLD.
3. For freshwater abstraction, the Unit has installed two borewells (common for both molasses and grain plant) with valid UPGWD NOC permitting 2275 KLD groundwater abstraction. Flow meters were found installed and functional on both the borewells. Flow meter readings during visit were:
    - Bore-well 1: Instantaneous reading: 44 m^3/hr, Totalizer reading: 372149 m^3
    - Bore-well 2: Instantaneous reading: 0 m^3/hr, Totalizer reading: 123068 m^3

The totalizer readings were found in line with the entries made in logbook indicating that unit is maintaining logbook & flowmeters are operational.

On the previous day of inspection, i.e., 26.11.2025, the Unit has abstracted 488.3 KL of bore-well water, which is within the permissible limit of 2275 KL/day. On the day of visit, Unit abstracted 84.2 KL of freshwater from Borewell-1, which is within the permissible limit of 1075 KL/day.

4. Two samples of groundwater were collected – one from borewell inside distillery unit and other from hand-pump near old bio-compost yard. Groundwater quality was meeting the permissible limits as per drinking water standards (BIS-IS 10500:2012).
5. The unit is operating a Sewage Treatment Plant (STP) of 220 KLD capacity (based on MBBR technology), common for sugar and distillery, which was found operational. Treated sewage of STP was being reused for gardening purpose.
6. For treatment of MEE condensate & other low-strength effluent (spent lees, process condensate, cooling tower blowdown, boiler blowdown, etc.) generated from both grain and molasses plants, the Unit has installed a common Condensate Polishing Unit of capacity 4500 m^3. All the Units of the CPU were found operational on the day of inspection.
7. The sample analysis results of CPU Outlet indicate that Unit is operating the CPU properly and the treated condensate from CPU can be used for fermentation, liquefaction & cooling tower make-up.

B. <u>Molasses-based Distillery:</u>

1. On the day of inspection, i.e., on 27.11.2025, using C-Heavy Molasses, 138.809 KL of alcohol was produced. On the previous day of inspection, i.e., on 26.11.2025, using C-Heavy Molasses, 132.905 KL of alcohol was produced. As per the production data, it is evident that alcohol production was within the consented capacity.
2. Spent wash generation on 26.11.2025 was 1392.2 KL and specific spent wash generation was 10.47 KL/KL of alcohol produced.
3. For spent wash management, two MEEs (capacities - 1260 m^3 and 2125 m^3) are installed. During inspection, only MEE of capacity 2125 m^3 was found in operation.
4. On the previous day of inspection, i.e., on 26.11.2025:

Feed to MEE (2125 m^3-KBK)	MEE concentrate	MEE condensate	Spent lees
1433.2 KL(1392.2 KL spent wash + 41 KL RO reject from CPU)	561.6 KL	1249 KL	488 KL

Efficiency of MEE (2125 m^3) was 61%.

5. During visit, flow meter readings were as follows:

Location of flow meter		**Feed**	**Condensate**	**Concentrate**
MEE (2125 m^3)	Instantaneous flow	61.34 TPH	2.80 TPH	1.2 TPH
	Totalizer	3400950 MT	6690 MT	549387 MT
MEE (1260 m^3)	Instantaneous flow	0 TPH	0 TPH	-
	Totalizer	371309 MT	24980 MT	-

6. Mass flow meters installed at MEE Feed were found functional. The totalizer readings were found in line with the entries made in logbook indicating that unit is maintaining logbook & flowmeters are operational.
7. As per the data, approximately 1430 KLD of spent wash and CPU reject was being fed into MEE. MEE was found operating at 60% efficiency with 40% volume reduction.
8. Analysis results of the samples collected from raw spent wash collected from Feed to MEE showed pH-4.6, COD-125701 mg/l and total solids-16.79 %. This indicates that raw spent wash was being fed into MEE.
9. Analysis results of the samples collected from MEE Outlet (Concentrate) showed pH-4.5, COD-332237 mg/l and total solids-57.56 %. This indicates that Unit was operating MEE properly.
10. During the visit, it was observed that Unit has installed a MEE (Finisher) of capacity 1080 m3 for feeding the effluent from buffer tank comprising of RO reject, body cleaning, floor cleaning & raw spent wash and concentrated spent wash from lagoon to obtain the final product prior to feeding into Boiler. The same was found operational and mass flow meters were found installed at Inlet and Outlet. The Finisher Feed flow meter reading during visit was 17.4 m^3/hr and totalizer reading was 12414.4 m^3. Logbook of Finisher Feed flow was not maintained by the Unit.
11. Analysis results of the samples collected from Feed to Finisher showed pH-4.2, COD-355226 mg/l and total solids-42.52%. This indicates that Unit is feeding the effluent from buffer tank along with concentrated spent wash from lagoon to obtain the final product prior to feeding into incineration Boiler.
12. Analysis results of the samples collected from the outlet of the Finisher (Concentrate) showed pH-4.1, COD-370058 mg/l and total solids-51.63%. This indicates that Unit is feeding the concentrated spent wash (as per SOP) to the slop-fired Boiler.
13. Unit has installed 02 Nos. of slop-fired boilers of capacities 75 TPH & 55 TPH. During visit, only Boiler of 55 TPH capacity was in operation. On 26.11.2025, slop consumption in Boiler was 525 MT and bagasse consumption was 256.4 MT. The Slop: Bagasse ratio was ~2:1.
14. Analysis results of the samples collected from Feed to Boiler showed pH-4.5, COD-375250 mg/l and total solids-58.65%. This indicates that the Unit is feeding concentrated spent wash into the Boiler.
15. Unit was selling the potash-rich boiler ash to third-party vendors for potash recovery.
16. The unit was having **02 Nos. of lagoons of capacities 2500 m^3 & 3500 m^3** (total-6000 m^3). The lagoon of capacity **2500 m^3 was observed to be ~40% filled and** lagoon of capacity **3500 m^3 was observed to be ~60% filled.** The analysis results of the samples collected from lagoon-1 and lagoon-2 showed total solids-43.49% and 43.84%, respectively. This indicates that Unit is storing concentrated spent wash in both the lagoons.

    As per CPCB direction dated 07.12.2015, Unit is having total lagoon capacity of 6000 m^3, which is within the permissible limit.

C. <u>Grain-based Distillery:</u>

1. On the day of inspection, i.e., on 27.11.2025, using Grain (Maize), 99.751 KL of alcohol was produced. On the previous day of inspection, i.e., on 26.11.2025, using Grain (Maize),

99.075 KL of alcohol was produced. As per the production data, it is evident that alcohol production was within the consented capacity.

2. The stillage generated on 26.11.2025 was 518 KL and specific stillage generation was **5.2 KL/KL of alcohol produced.**
3. For management of stillage generated, Unit has installed a MEE of capacity 1080 m^3, which was found operational during the visit.
4. Mass flow meters were found installed at MEE Feed and MEE Outlet and same were found operational during the visit.
5. In order to achieve zero liquid discharge, the Unit has installed Decanter followed by MEE followed by Dryer. From the Dryer, the Dried Distillers Grain Solubles (DDGS) is produced. During visit, all the ZLD systems were found operational. DDGS produced by the Unit is sold to third-party vendors for use as cattle feed.

Conclusions:

1. On the day of visit, the distillery unit, i.e., M/s Dhampur Sugar Mills Ltd., Chemical Unit, Dhampur, Bijnor-246761 (U.P.), was found operational.
2. All the machinery of molasses and grain based distillery were found operational during the visit.
3. To maintain Zero Liquid Discharge (ZLD) in molasses based distillery, the unit has installed Multi Effect Evaporator followed by Incineration boiler. In grain based distillery, Unit has installed Decanter followed by MEE followed by Dryer. During visit, no discharge was observed outside the distillery premises as the Unit was operating on ZLD.
4. Unit has installed a Condensate Polishing Unit (common for both molasses and grain-based distillery) of capacity **4500 KLD**, which was found operational on the day of visit. The treated condensate from CPU was being used in process & cooling tower make-up.
5. Lagoon capacity (6000 m^3) is adequate as per CPCB guidelines and lagoons were storing only concentrated spent wash.
6. Unit is having total installed production capacity of 350KLD for Molasses based plant, where two numbers of MEE with total capacity of 3385m^3 were found installed for concentrating raw spent wash. Based on the mass balancing done by the team it is observed that @10.47 KL/KL of spent wash generation rate total 3664.5 KLD of spent wash shall be generated if unit operates on full capacity of 350KLD using C-Heavy molasses as raw material. Thus, the MEE capacity of 3385m^3 seems inadequate.
7. Logbook of Finisher Feed flow was not maintained by the Unit.
8. Unit has not maintained separate logbooks of freshwater consumption in molasses and grain plants.

Recommendations:

1. UPPCB shall revise the consent to operate issued to the unit and incorporate the following:
    a. Unit shall enhance the capacity of MEE installed at Molasses plant if using C-Heavy molasses as raw material for operating at full capacity or else, operate the plant on B-heavy molasses/ Sugar syrup.
    b. Separate production capacity for both molasses & grain plant.
    c. Maximum storage of raw spent wash utilized in MEE followed by incineration shall strictly be restricted to 7 days of equivalent of concentrated spent wash generated. Excess storage facilities beyond this shall be levelled and dismantled.

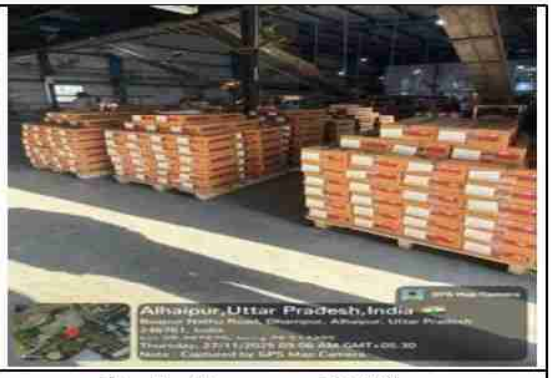
2. The Unit shall maintain the logbook of MEE (Finisher) of capacity 1080 m^3.
3. The Unit shall maintain separate logbooks of freshwater consumed in molasses based plant and grain based plant.

Inspection Team:

S. No.	Inspecting Officials	Signature
1.	Sh. Dinabandhu Gouda, Scientist 'F', DH- WQM-II, CPCB, Delhi	
2.	Ms. Reena Satavan, Scientist 'E', CPCB, Delhi	
3..	Sh. Mahir Hussain, AEE, Regional Office-Bijnor, UPPCB	

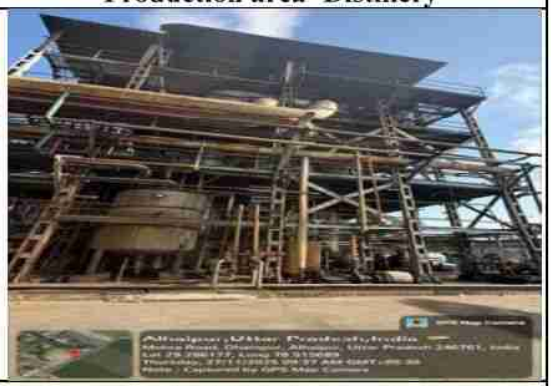
Photographs

Production area – Distillery

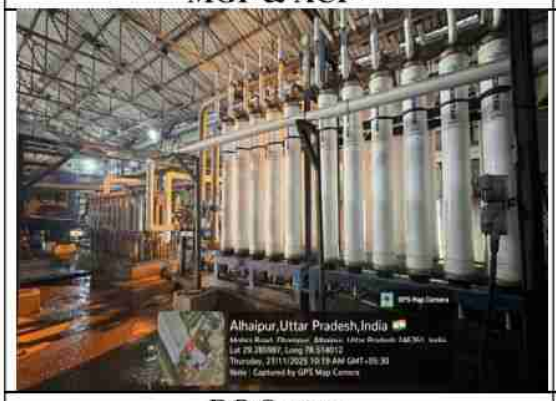
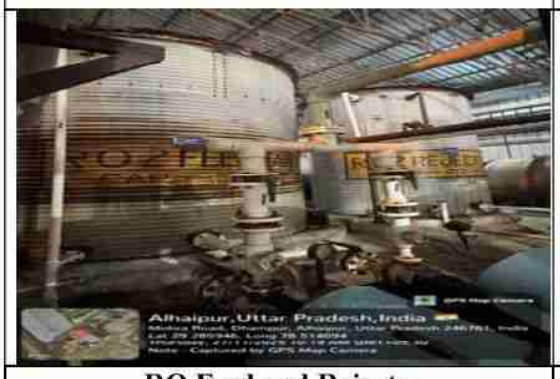


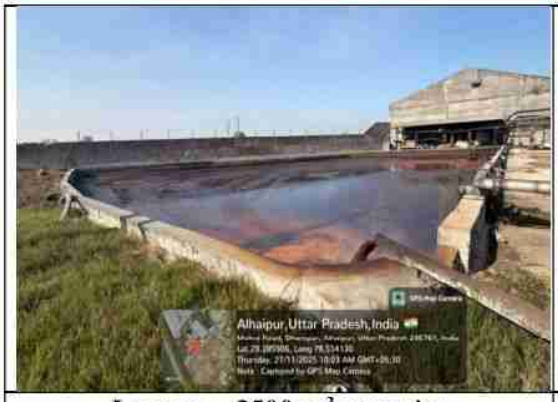
Production area- Distillery

Molasses Storage Tank

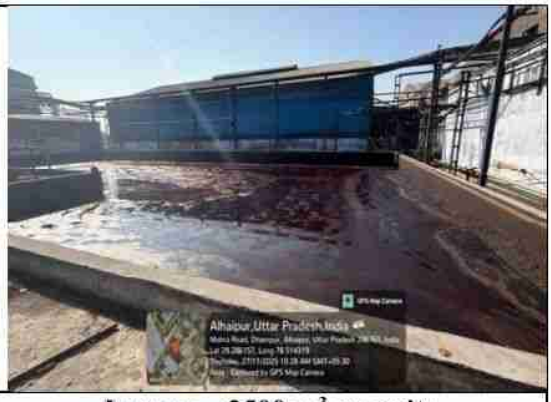


Multi Effect Evaporator

	
Flow meter - MEE Feed (Grain) & Process Condensate	**Flow meter – ICX Reactor**
	
MGF & ACF -	**Flow meter – UV Outlet**
	
RO System	**Flow meters – RO Feed, permeate & reject**
	
RO Feed and Reject -	**Flow meter – Cooling Tower Blowdown**



Lagoon – 3500 m^3 capacity



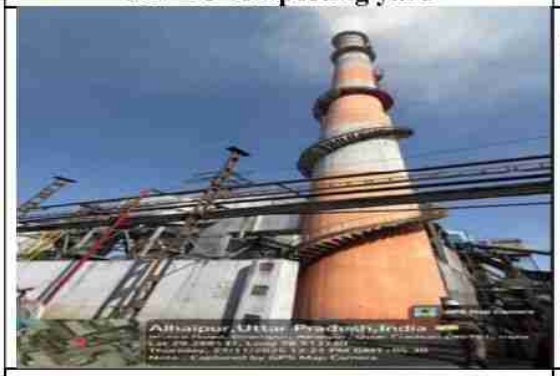
Lagoon – 2500 m^3 capacity

Flow meter – Borewell no. 1

Flow meter – Borewell no. 2

Old bio-composting yard

Borewell near old bio-composting yard



Boiler stack

Air Pollution Control Device

Annexure-2B

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

178825/UPPCB/Bijnore(UPPCBRO)/CTO/both/BIJNOR/2023 **Date: 06/04/2023**

To,
M/s
DHAMPUR SUGAR MILLS LTD CHEMICAL DIVISION
Dhampur Sugar Mills Ltd, Dhampur ,BIJNOR,246761

Application Id-20040674

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **DHAMPUR SUGAR MILLS LTD CHEMICAL DIVISION** located at **Dhampur Sugar Mills Ltd, Dhampur ,BIJNOR,246761**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA DHAMPUR SUGAR MILLS LTD CHEMICAL DIVISION **granted for the period from 06/04/2023 to 31/12/2027** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	RS/ENA/AA by using B Heavy Molasses	455	Kilo Liters/Day
2	cogeneration power	10.5	Megawatt
3	RS/ENA/AA by using Cane juice syrup	490	Kilo Liters/Day
4	ethyl acetate	140	Kilo Liters/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**80KLD**	**Septic Tank**	**ground**
Industrial	**ZLD**	**ETP**	**ZLD**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	Quantity of Discharge	ZLD

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	BOD (mg/L)	30mg/l
2	pH	5.5-9
3	TSS (mg/L)	100mg/l

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	Slop Boiler 75 TPH	Slop and Baggasse	01	Particulate Matter	Bag filter as APCS and stack height of 84 meters from ground level
2	Slop Boiler 55 TPH	Slop and Baggasse	02	Particulate Matter	Electrostatic Precipitator as APCS along with stack height of 82 meter from ground level

Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	01	Particulate Matter	50mg/NM3
2	02	Particulate Matter	50mg/NM3

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.

2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof

6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.

7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.

8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. The earlier CTO issued by UPPCB vide letter number 173499/UPPCB/Bijnore(UPPCBRO)/CTO/Both/BIJNORE/2023 dated 19.01.2023 issued under Water (Prevention and Control of Pollution) Act 1974 and under Air (Prevention and Control of Pollution) Act 1981 for production of 350 KLD Rectified spirit/ ENA/AA and 140 KLD Ethyle Acitate and 10.5 MW cogeneration power with validity 31.12.2024 is hereby revoked.
2. This consent is valid for production of 455 KLD Ethanol/Rectified Spirit/ ENA by using B Heavy Mollases or 490 KLD Ethanol/Rectified Spirit/ ENA by using C Heavy Mollases with 140 KLD Ethyl Acetate and 10.5 MW cogeneration power.
3. Domestic sewage 80 KLD shall be disposed through STP of 220 KLD capacity, treated water shall be used in irrigation on land.
4. Unit shall identify recipient drains/ rivulets and their u/s & d/s location in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (Protection) Act,1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB.
5. Unit must strictly maintain zero liquid discharge of effluent outside premises into drain/river/water body and on land.
6. Unit must operate and maintain properly the installed flow meter and web camera with and shall ensure on line connectivity of flow meter and web camera with server of CPCB and UPPCB.
7. Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.
8. Process effluent / any waste water shall not be allowed to mix with storm water. Storm water drain shall be passed through guard pond.
9. Unit shall maintain the APCS installed in the slop fire boiler of 75 TPH with bag filtre and stack height is 84 meter from ground level, and Slop boiler of 55 TPH with ESP and stack height is 82 meter from ground level.
10. Unit shall install online emission monitoring system at the stack of Boiler of 55 TPH and maintain the records, and ensure the connectivity to the servers of CPCB and UPPCB.
11. Unit shall ensure the connectivity of online emission monitoring system installed at the stack of Boiler of 55 TPH to the servers of CPCB and UPPCB .
12. Unit shall ensure that ambient air quality of nearby areas is not adversely affected due to operation and emissions of the unit.
13. The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall confirm to the standards under the Environment (Protection) Act 1986.
14. Unit shall make temporary storage facility for storage of hazardous waste in the premises before it will send to TSDF as per the provisions of Hazardous and Other Waste (Management and Transboundary

Movement)Rules 2016.

15. Unit shall comply the provisions of Hazardous and Other Waste (Management and Transboundary Movement)Rules 2016 and shall obtain authorization for disposal of hazardous waste.

16. Unit shall install the board showing daily environmental statement ie chemicals used in the treatment of effluent , flow meter reading , hazardous waste generated and send to TSDF etc.at the main gate of the unit.

17. Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.

18. Unit shall submit ground water quality monitoring report and effluent monitoring report done by MoEF & CC approved laboratory in every 3 months.

19. This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

Digitally signed by VIVEK ROY
Date: 2023.04.17 17:03:17 +05'30'

Chief Environment Officer

Copy to:

Regional Officer Bijnore to ensure the compliance of the conditions imposed in the consent order.

Digitally signed by VIVEK ROY
Date: 2023.04.17 17:03:31 +05'30'

Chief Environment Officer

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं0
Ref 178825 /C-7/यूपीपीसीबी/2023

दिनांक
Date – 06/06/2023

सेवा में,
मै0 धामपुर शुगर मिल्स लि0 (आसवनी इकाई),
धामपुर,
बिजनौर।

विषयः–बोर्ड के पत्र सं0–178825/यूपीपीसीबी/बिजनौर(यूपीपीसीबीआरओ)/ सीटीओ/बिजनौर/2023 दिनांक 06.04.2023 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 के प्राविधानों के अन्तर्गत निर्गत सशर्त **Consolidated Consent to Operate Air/Water** में संशोधन किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र दिनांक 19.05.2023 का संदर्भ ग्रहण करें। उक्त के अनुक्रम में बोर्ड के पत्र सं0–178825/यूपीपीसीबी/बिजनौर(यूपीपीसीबीआरओ)/सीटीओ/बिजनौर/2023 दिनांक 06.04.2023 द्वारा निर्गत सशर्त Consolidated Consent to Operate Air/Water के Specific Conditions के विन्दु संख्या–2 में अंकित विवरण में निम्नानुसार संशोधित किया जाता है –

Specific Conditions:-

"2. This consent is valid for production of 455 KLD Ethanol/Rectified Spirit/ ENA by using B Heavy Molasses/Grain or 490 KLD Ethanol/Rectified Spirit/ ENA by using Cane Juice Syrup , 140 KLD Ethyl Acetate and 10.5 MW cogeneration power.

बोर्ड के पत्र दिनांक 06.04.2023 द्वारा निर्गत सशर्त Consolidated Consent to Operate Air/Water की अन्य समस्त शर्तें यथावत् रहेंगी। ।

भवदीय

(विवेक राय)
मुख्य पर्यावरण अधिकारी,
वृत्त–7

प्रतिलिपिः–क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, बिजनौर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

मुख्य पर्यावरण अधिकारी,
वृत्त–7

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